



LOK SABHA

PARLIAMENTARY COMMITTEES

(Other than Financial and Departmentally
Related Standing Committees)

SUMMARY OF WORK SEVENTEENTH LOK SABHA (2019-2020)

LOK SABHA SECRETARIAT, NEW DELHI

October, 2020/Kartika, 1942 (Saka)

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Cte. Coord. Br. No. 63

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PREFACE

This brochure attempts to present in concise form information about the activities of Parliamentary Committees, other than the Financial and Departmentally Related Standing Committees, for the period from 2019 - 2020.

2. The material contains present resume of the work done, details of composition of the Committees/Sub-Committees, their sittings, subjects discussed and the composition of the various groups which undertook study visits, places and dates of visits by the Standing Parliamentary Committees and the ad-hoc Committees.

3. For the sake of convenience, a Statement namely **At A Glance** showing sittings held and reports presented (Original and ATRs) has also been prepared.

New Delhi;
23rd October, 2020
1 Kartika, 1942 (Saka)

SNEHLATA SHRIVASTAVA
Secretary-General

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AT A GLANCE – Parliamentary Committees (other than DRSCs and Financial Committees) – 2019-20

| S.No | Name of Parliamentary Committee | Sittings held | Reports presented | |
|------|--|---------------|-------------------|-----------|
| | | | Original | ATRs |
| 1. | Business Advisory Committee | 15 | 15 | - |
| 2. | Committee of Privileges | 8 | - | - |
| 3. | Committee on Absence of Members from the Sittings of the House | 2 | 2 | - |
| 4. | Committee on Government Assurances | 18 | 12 | - |
| 5. | Committee on Papers Laid on the Table | 4 | 16 | 16 |
| 6. | Committee on Petitions | 9 | 3 | 12 |
| 7. | Committee on Private Members' Bills and Resolutions | * | | |
| 8. | Committee on Subordinate Legislation | 20 | 6 | 1 |
| 9. | Committee on the Welfare of Scheduled Castes and Scheduled Tribes. | 12 | - | 1 |
| 10. | Committee on Empowerment of Women | 11 | - | 3 |
| 11. | General Purposes Committee | 2 | - | - |
| 12. | House Committee | 6 | - | - |
| 13. | Joint Committee on Offices of Profit | 3 | - | - |
| 14. | Joint Committee on Salaries and Allowances of Members of Parliament | 7 | - | - |
| 15. | Rules Committee | - | - | - |
| 16. | Committee to Review the Rate of Dividend Payable by Railway Undertaking to General Revenues (Railway Convention Committee) | * | | |
| 17. | Committee on Members of Parliament Local Area Development Scheme | * | | |
| 18. | Joint Committee on Food Management in Parliament House Complex | * | | |
| 19. | Committee on Ethics | 4 | - | - |
| 20. | Joint Committee on Installation of Portraits /Statues of National Leaders and Parliamentarians in Parliament House Complex | * | | |
| 21. | Joint Parliamentary Committee (JPC) on Maintenance of Heritage Character and Development of Parliament House Complex. | * | | |
| 22. | Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officer with Members of Lok Sabha. | * | | |
| 23. | Committee on Welfare of Other Backward Classes (OBCs) | 28 | 6 | 2 |
| | Total | 149 | 60 | 35 |

* The Committees were not constituted during the term 2019-20.

CHAPTER – ONE

BUSINESS ADVISORY COMMITTEE

I. Constitution of Committee

1.1 The Business Advisory Committee was constituted on 20.06.2019 and continued in Office during the period under review (2019-20.)

1.2 The Committee consists of not more than fifteen members including the Speaker who is the *ex officio* Chairperson of the Committee. The Composition of the Committee is given as under:

| | | |
|-----|---------------------------------|--|
| 1. | Shri Om Birla-Chairperson | |
| | Members Lok Sabha | |
| 2. | Shri Sudip Bandyopadhyay | |
| 3. | Shri P.P. Chaudhary | |
| 4. | Shri Adhir Ranjan Chowdhury | |
| 5. | Dr. Sanjay Jaiswal | |
| 6. | Smt. Darshana Vikram Jardosh | |
| 7. | Shri Pinaki Misra | |
| 8. | Shri Jagdambika Pal | |
| 9. | ^ Shri A. Raja | |
| 10. | * Shri S.S. Palanimanickam | |
| 11. | \$ Shri Vinayak Bhaurao Raut | |
| 12. | Shri Midhun Reddy | |
| 13. | Shri Rajiv Pratap Rudy | |
| 14. | Shri Rajiv Ranjan Singh (Lalan) | |
| 15. | Shri Rakesh Singh | |
| 16. | Shri Sunil Kumar Singh | |
| | Special Invitee | |
| 17. | Shri Pralhad Joshi | Minister of Parliamentary Affairs |
| 18. | Shri Arjun Ram Meghwal | Minister of State in the Ministry of Parliamentary Affairs |
| 19. | Shri V. Muraleedharan | Minister of State in the Ministry of Parliamentary Affairs |
| 20. | @ Shri Danish Ali | MP |
| 21. | % Shri Ritesh Pandey | MP |
| 22. | # Shri Nama Nageswara Rao | MP |

^ Nominated w.e.f. 25.6.2019 vide Bulletin-Part II dated 25.6.2019.

Resigned w.e.f. 4.7.2019 vide Bulletin-Part II dated 4.7.2019 .

* Nominated w.e.f. 4.7.2019 vide Bulletin-Part II dated 9.7.2019.

\$ Nominated w.e.f. 25.06.2019 vide Bulletin-Part II dated 25.6.2019 .

@ Nominated as Special Invitee w.e.f. 31.7.2019.

% Invited w.e.f. 31.1.2020 (in place of Shri Danish Ali) on being appointed as

Leader of BSP in Lok Sabha.

Nominated w.e.f. 18.11.2019.

II. Subjects selected for examination

1.3. N.A.

III. Constitution of Sub-Committees of the Committee

1.4. Nil

IV. Sittings of the Committee

1.5 During the period under report, the Committee held 15 sittings lasting 7 hours 22 Minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|---------|-----------------|---------------------------------|----|---------------------------|--|
| 1. | 2 | 3 Hrs. Mins. | | 4 | 5 [No. of items of Govt. Legislative and Financial Business for which time was allotted by BAC] |
| 1. | 25.06.2019 | 00 | 20 | 10 | 11 |
| 2 | 02.07.2019 | 00 | 35 | 11 | 4 |
| 3 | 10.07.2019 | 00 | 25 | 14 | 8 |
| 4 | 16.07.2019 | 00 | 35 | 10 | 4 |
| 5 | 22.07.2019 | 00 | 47 | 10 | 10 |
| 6 | 30.07.2019 | 00 | 20 | 12 | 1 |
| 7 | 01.08.2019 | 00 | 20 | 9 | 3 |
| 8 | 18.11.2019 | 00 | 30 | 12 | 5 |
| 9 | 25.11.2019 | 00 | 45 | 09 | 6 |
| 10 | 29.11.2019 | 00 | 30 | 08 | 2 |
| 11 | 05.12.2019 | 00 | 40 | 13 | 6 |
| 12 | 31.01.2020 | 00 | 20 | 12 | 4 |
| 13 | 06.02.2020 | 00 | 25 | 11 | 4 |
| 14 | 02.03.2020 | 00 | 35 | 10 | 9 |
| 15 | 19.03.2020 | 00 | 15 | 12 | 5 |

V. Details of Number of Sittings attended by each Member

1.6 Statement showing the number of sittings of the Committee attended by each member is as follows:

| S.No | | No. of Sittings attended by each Member |
|------|---------------------------------|---|
| 1. | Shri Om Birla-Chairperson | 15 |
| | Members Lok Sabha | |
| 2. | Shri Sudip Bandyopadhyay | 11 |
| 3. | Shri P.P. Chaudhary | 13 |
| 4. | Shri Adhir Ranjan Chowdhury | 14 |
| 5. | Dr. Sanjay Jaiswal | 14 |
| 6. | Smt. Darshana Vikram Jardosh | 9 |
| 7. | Shri Pinaki Misra | 9 |
| 8. | Shri Jagdambika Pal | 9 |
| 9. | Shri A. Raja | NIL |
| 10. | Shri S.S. Palanimanickam | 6 |
| 11. | Shri Vinayak Bhaurao Raut | 11 |
| 12. | Shri Midhun Reddy | 10 |
| 13. | Shri Rajiv Pratap Rudy | 13 |
| 14. | Shri Rajiv Ranjan Singh (Lalan) | 13 |
| 15. | Shri Rakesh Singh | 4 |
| 16. | Shri Sunil Kumar Singh | 12 |
| | Special Invitee | |
| 17. | Shri Pralhad Joshi | 11 |
| 18. | Shri Arjun Ram Meghwal | 15 |
| 19. | Shri V. Muraleedharan | 1 |
| 20. | Shri Kunwar Danish Ali | 6 |

| | | |
|-----|-------------------------|---|
| 21. | Shri Ritesh Pandey | 4 |
| 22. | Shri Nama Nageswara Rao | 7 |

VI Government Bills/Policies referred to the Committee

1.7 The Committee allotted time to 82 items of Government Legislative and Financial Business during the period under review.

VII. Material and Memoranda received.

1.8 No background material has been received during the period under review.

VIII. Study Visits undertaken

1.9 No Study visits were undertaken by the Committee during the period under review.

IX Original Reports presented

1.10 During the period (1st June, 2019 to 30th April, 2020) under review, the Business Advisory Committee presented the following Reports to the House:-

| Sl. No. | Report number | Subject | Date of presentation |
|----------------|----------------------|---|-----------------------------|
| 1. | 1 st | First Report of Business Advisory Committee | 26.06.2019 |
| 2. | 2 nd | Second Report of Business Advisory Committee | 03.07.2019 |
| 3. | 3 rd | Third Report of Business Advisory Committee | 11.07.2019 |
| 4. | 4 th | Fourth Report of Business Advisory Committee | 16.07.2019 |
| 5. | 5 th | Fifth Report of Business Advisory Committee | 22.07.2019 |
| 6. | 6 th | Sixth Report of Business Advisory Committee | 30.07.2019 |
| 7. | 7 th | Seventh Report of Business Advisory Committee | 01.08.2019 |
| 8. | 8 th | Eighth Report of Business Advisory Committee | 19.11.2019 |
| 9. | 9 th | Ninth Report of Business Advisory Committee | 26.11.2019 |
| 10. | 10 th | Tenth Report of Business Advisory Committee | 02.12.2019 |
| 11. | 11 th | Eleventh Report of Business Advisory Committee | 5.12.2019 |
| 12. | 12 th | Twelfth Report of Business Advisory Committee | 03.02.2020 |
| 13. | 13 th | Thirteenth Report of Business Advisory Committee | 10.02.2020 |
| 14. | 14 th | Fourteenth Report of Business Advisory Committee. | 03.03.2020 |
| 15. | 15 th | Fifteenth Report of Business Advisory Committee | 19.03.2020 |

X. Action Taken Reports

1.11

N.A.

X. Action Taken Statement Laid

1.12

N.A.

XI Statements made under Direction 73A

N.A.

CHAPTER – TWO

COMMITTEE OF PRIVILEGES

I. Constitution of Committee

2.1 The Committee of Privileges (17th Lok Sabha) was constituted on 9th October, 2019 for a one year term.

2.2 The Committee comprised 15 Members of Lok Sabha. Shri Sunil Kumar Singh, MP has been appointed by the Speaker as the Chairperson of the Committee. The Composition of the Committee is given as under:

| | |
|----|--|
| 1 | Shri Sunil Kumar Singh- Chairperson |
| | Members |
| 2 | Shri Thalikkottai Rajuthevar Baalu |
| 3 | Shri Kalyan Banerjee |
| 4 | Shri Raju Bista |
| 5 | Shri Dilip Ghosh |
| 6 | Shri Chandra Prakash Joshi |
| 7 | Shri Naranbhai Bhikhabhai Kachhadiya |
| 8 | Shri Suresh Kodikunnil |
| 9 | Smt. Meenakashi Lekhi |
| 10 | Shri Omprakash BhupalsinhRajenimbalkar alias Pawan |
| 11 | Shri Talari Rangaiah |
| 12 | Shri Achyutananda Samanta |
| 13 | Shri Janardan Singh Sigriwal |
| 14 | Shri Prathap Simha |
| 15 | Shri Ganesh Singh |

II. Subjects selected for examination

2.3. The Committee *suo motu* does not take up any matter for examination . The Committee examines only such matters which are referred to it either by the House under Rule 226 or by the Speaker under Rule 227 of the Rules of Procedure and Conduct of Business in Lok Sabha. During the period ,the Committee examined the following matters which were referred by HS to the Committee for investigation and report:-

| Sl. No. | Subject | Date of Reference to the Committee by HS |
|---------|--|--|
| 1. | Notice of question of breach of privilege dated 7 November, 2019 given by Shri Bandi Sanjay Kumar, MP against Commissioner of Police in charge, Shri Satya Narayana, Addl. DCP, Shri Sanjeev and certain other police officers for allegedly | 03.03.2020 |

| | | |
|----|---|------------|
| | assaulting him while he was attending the funeral ceremony of a TSRTC driver. | |
| 2. | Notice of question of breach of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, MP against senior Administrative/Police officials of Government of Rajasthan for failing to provide him adequate security which led to physical attack on him. | 24.01.2020 |
| 3. | Notice of question of breach of privilege dated 25 November, 2019 given by Shri H. Vasanthakumar, MP for alleged non-intimation of his detention on 21.10.2019 by Police Authorities of Tirunelveli to the Hon'ble Speaker, Lok Sabha | 10.02.2020 |
| 4. | Complaint dated 23 December, 2019, 27 January and 10 February 2020 given by Shri Ashok Kumar Rawat, MP against Shri Akhilesh Tiwari, District Magistrate, Sitapur, Uttar Pradesh alleging non-acknowledgement of his letters, not responding to phone calls and not supplying information regarding meetings etc. | |
| 5. | Notice of question of breach of privilege dated 09 and 10 December, 2019 given by Dr. Sanjay Jaiswal, MP against ASP, Motihari, Bihar for allegedly issuing arrest warrant including forfeiture of property against him as reported in television channels while he was heading for Delhi for attending the ongoing Parliament session. | 04.03.2020 |
| 6. | Complaint(s) given by Shri Shyam Singh Yadav, MP against Dr. Rajneesh Dubey, Principal Secretary to Government of Uttar Pradesh Medical Education Department, Lucknow, for allegedly not responding to his telephonic calls and SMS on his official mobile phone. | 08.08.2020 |
| 7. | Notice of question of breach of privilege dated 05 March, 2020 given by Shri Adhir Ranjan Chowdhury, MP against Delhi Police officials posted at Vijay Chowk for allegedly obstructing him from proceeding towards Parliament House for attending the session and a further notice dated 06 March, 2020 against News India 18 Channel and an unnamed senior official of Delhi Police for allegedly misreporting the matter. | 11.03.2020 |
| 8. | Complaint(s) dated 18 September, 2019, 24 October, 2019, 01 November, 2019, 10 February, 2020 and 05 March, 2020 given by Shri Raju Bista, MP alleging subversion of democracy and safety of elected representatives in West Bengal and non-cooperation and inaction on the part of the Police and Administration of the Government of West Bengal for not arresting the perpetrators who attacked him on 22 October, 2019. | 11.03.2020 |
| 9. | Notice of question of privilege dated 16 July, 2020 given by Dr Nishikant Dubey, MP against some officials of Government of Jharkhand for allegedly conspiring to defame him and for misusing Government machinery for implicating him and his | 30.07.2020 |

| | | |
|-----|--|------------|
| | family members in false cases with intention to cause hindrance in his parliamentary work and duty. | |
| 10. | Notices of question of privilege dated 14 May, 2020 given by Shri T.R. Baalu and Dr. Kalanidhi Veeraswamy, MPs and subsequent notice dated 16 May, 2020 against the Chief Secretary, Tamil Nadu for alleged disrespectful and insulting behaviour. | 09.09.2020 |

III. Constitution of Sub-Committees/Study Groups

2.4 No Sub-Committee(s)/Study Group(s) were constituted.

IV. Sittings of the Committee

2.5 During the period under report, the Committee held **8** sittings lasting **15 hours 15 Minutes**. Details showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is mentioned in the following statement:-

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|---------|-----------------|---------------------------------|---------|---------------------------|---|
| | | 3 Hrs. | 4 Mins. | | |
| 1. | 2 | 3 | 4 | 5 | |
| 1. | 14.11.2019 | 00 | 30 | 8 | First sitting of the Committee of Privileges |
| 2. | 10.02.2020 | 00 | 40 | 14 | (i) Memorandum on notice of question of breach of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, MP against certain Administrative/Police Officials of Government of Rajasthan for failing to provide adequate security which led to physical attack on him. - for consideration of the Committee. (ii) A background note on Codification of Parliamentary Privileges and matters related thereto. - for consideration of the Committee. |
| 3. | 05.03.2020 | 00 | 50 | 10 | (i) Examination of notice of question of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, MP against Senior Administrative/Police Officials of Government of Rajasthan for failing to provide adequate security which led to physical attack on him. - Evidence of Shri Hanuman Beniwal, MP. |

| | | | | | |
|----|------------|----|----|-----------|--|
| | | | | | <p>(ii) Codification of Parliamentary Privileges and matters related thereto. - Further consideration of the subject.</p> <p>(iii) Consideration of Memorandum on notice of question dated 25 November, 2019 given by Shri H. Vasanthakumar, MP for alleged non-intimation of his detention on 21.10.2019 by Police Authorities of Tirunelveli to the Hon'ble Speaker, Lok Sabha.</p> |
| 4. | 17.03.2020 | 01 | 25 | 10 | <p>(i) Consideration of Memorandum on notice of question of breach of privilege dated 25 November, 2019 given by Shri H. Vasanthakumar, MP for alleged non-intimation of his detention on 21.10.2019 by Police Authorities of Tirunelveli to the Hon'ble Speaker, Lok Sabha.- Evidence of Shri H. Vasanthakumar, MP.</p> <p>(ii) Complaint dated 23 December, 2019 given by Shri Ashok Kumar Rawat, MP against Shri Akhilesh Tiwari, District Magistrate, Sitapur, Uttar Pradesh alleging non-acknowledgement of his letters, not responding to phone calls and not supplying information regarding meetings etc.- Consideration of Memorandum and Evidence of Shri Ashok Kumar Rawat, MP.</p> <p>(iii) Examination of notice of question of breach of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, MP against Senior Administrative/Police Officials of Government of Rajasthan for failing to provide adequate security which led to physical attack on him. - Evidence of Shri D.B. Gupta, Chief Secretary.</p> |
| 5. | 11.08.2020 | 03 | 25 | 08 | <p>(i) Oral evidence of Shri Rajendra Kumar Tiwari, Chief Secretary, Government of Uttar Pradesh and Shri Akhilesh Tiwari, District Magistrate, Sitapur, Uttar Pradesh on the complaint dated 23 December, 2019 given by Shri Ashok Kumar Rawat, M.P., alleging non-acknowledgement of his letters, not responding to phone calls and not supplying information regarding meetings, etc.</p> <p>(ii) Oral evidence of the officials of the Government of Tamil Nadu on the notice of question of breach of privilege dated 25 November, 2019 given by Shri H. Vasanthakumar, M.P., for</p> |

| | | | | | |
|----|------------|----|----|----|--|
| | | | | | <p>alleged non-intimation of his detention on 21.10.2019 by Police Authorities of Tirunelveli to the Hon'ble Speaker, Lok Sabha.</p> <p>(iii) Further oral evidence of the officials of the Government of Rajasthan on the notice of question of breach of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, M.P., for failing to provide adequate security to the Hon'ble Member of Parliament which led to physical attack on him.</p> |
| 6. | 28.08.2020 | 02 | 17 | 10 | <p>(i) Oral evidence of Shri Bandi Sanjay Kumar, MP on the notice of question of privilege dated 07 November, 2019 given by him against the in-charge Commissioner of Police, Shri Sathyanarayana, Additional Deputy Commissioner of Police, Shri Sanjeev and certain other Police Officers for allegedly assaulting him while he was in a funeral ceremony of a TSRTC driver.</p> <p>(ii) Oral evidence of Dr. Sanjay Jaiswal, MP on the notices of question of breach of privilege dated 09 and 10 December, 2019 given by him against the ASP, Motihari, Bihar for allegedly issuing arrest warrant including forfeiture of property against him as reported in the Television Channels while he was heading for Delhi for attending the ongoing Parliament Session.</p> <p>(iii) Oral evidence of Shri Adhir Ranjan Chowdhury, MP on the notice of question of privilege dated 05 March, 2020 given by him against the Delhi Police Officials posted at Vijay Chowk, Delhi for allegedly obstructing him from proceeding towards Parliament House for attending the Session and a further notice dated 6 March, 2020 against "News 18 Network" News Channel and an unnamed senior Delhi Police Officials for allegedly misreporting the matter.</p> <p>(iv) Oral evidence of Dr. Nishikant Dubey, MP on the notice of question of privilege dated 16 July, 2020 given by him against some officials of Govt. of Jharkhand for allegedly conspiring to defame him and for misusing Government machinery for implicating</p> |

| | | | | | |
|----|------------|----|----|----|--|
| | | | | | him and his family members in false cases with intention to cause hindrance in his parliamentary work and duty. |
| 7. | 08.09.2020 | 03 | 50 | 07 | <p>(i) Oral evidence of Shri Raju Bista, MP on the complaints dated 18 September, 2019, 24 October, 2019, 01 November, 2019, 10 February, 2020 and 05 March, 2020 given by him alleging subversion of democracy and safety of elected representatives in West Bengal and non-cooperation and inaction on the part of the Police and Administration of the Government of West Bengal for not arresting the perpetrators who attacked him on 22 October, 2019.</p> <p>(ii) Oral evidence of Shri Shyam Singh Yadav, MP on the complaints dated 13 December, 2019, 04 February, 2020, 28 February, 2020 and 19 May, 2020 given by him against Dr. Rajneesh Dubey, Principal Secretary to Government of Uttar Pradesh, Medical Education Department, Lucknow, for allegedly not responding to his telephonic calls and SMS on his official mobile phone.</p> <p>(iii) Oral evidence of Shri Piyush Pandey, Superintendent of Police, Deoghar on the notice of question of breach of privilege dated 16 July, 2020 given by Dr. Nishikant Dubey, MP against some officials of Govt. of Jharkhand for allegedly conspiring to defame him and for misusing Government machinery for implicating him and his family members in false cases with intention to cause hindrance in his parliamentary work and duty. [Though Shri Piyush Pandey did not appear before the Committee, the matter was deliberated upon by the Committee.]</p> <p>(iv) Further examination/consideration of post-evidence reply dated 18 August, 2020 submitted by Shri</p> |

| | | | | | |
|----|------------|----|----|----|--|
| | | | | | Bhupendra Singh, DGP, Government of Rajasthan in the matter of 'Notice of question of breach of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, MP against senior Administrative/Police officials of Government of Rajasthan for failing to provide adequate security which led to physical attack on him. |
| 8. | 24.09.2020 | 02 | 18 | 08 | <p>(i) Consideration of Memorandum and oral evidence of Shri T. R. Baalu and Dr. Kalanidhi Veeraswamy, MPs on the notices of question of breach of privilege dated 14 May, 2020 given by them against the Chief Secretary, Government of Tamil Nadu for alleged disrespectful and insulting behaviour.</p> <p>(ii) Oral evidence of Additional Superintendent of Police (ASP), Shri Shaishav Yadav, Motihari, Bihar and the then Superintendent of Police, Shri Upendra Kumar Sharma, Motihari, Bihar presently posted as SSP, Patna on the notices of question of breach of privilege dated 09 and 10 December, 2019 given by Dr. Sanjay Jaiswal, MP against the ASP, Motihari, Bihar for allegedly issuing arrest warrant including forfeiture of property against him as reported in the Television Channels while he was heading for Delhi for attending the ongoing Parliament Session.</p> <p>(iii) Consideration and adoption of draft Report on the notice of question of breach of privilege dated 25 November, 2019 given by Late Shri H. Vasanthakumar, M.P., for alleged non-intimation of his detention on 21 October, 2019 by Police Authorities of Tirunelveli to the Hon'ble Speaker, Lok Sabha.</p> |

V. Details of Number of Sittings attended by each Member

2.6 Statement showing the number of Sittings of the Committee attended by each Member is given as follows:

| S.No | | No. of sittings attended by each Member |
|------|---|---|
| 1 | Shri Sunil Kumar Singh- Chairperson | 08 |
| | Members | |
| 2 | Shri Thalikkottai Rajuthevar Baalu | 06 |
| 3 | Shri Kalyan Banerjee | 05 |
| 4 | Shri Raju Bista | 07 |
| 5 | Shri Dilip Ghosh | 04 |
| 6 | Shri Chandra Prakash Joshi | 07 |
| 7 | Shri Naranbhai Bhikhabhai Kachhadiya | 04 |
| 8 | Shri Suresh Kodikunnil | 04 |
| 9 | Smt. Meenakashi Lekhi | 06 |
| 10 | Shri Omprakash Bhupalsinh Rajenimbalkar alias Pawan | 07 |
| 11 | Shri Talari Rangaiah | 03 |
| 12 | Shri Achyutananda Samanta | 02 |
| 13 | Shri Janardan Singh Sigriwal | 07 |
| 14 | Shri Prathap Simha | 01 |
| 15 | Shri Ganesh Singh | 04 |

VI. Bills referred

2.7 Not Applicable to the Committee.

VII. Material and Memoranda received.

2.8 No background material has been received.

VIII. Study Visits undertaken

2.9 No study visits were undertaken by the Committee during the period under review.

VIII. Original Reports presented

2.10 Report has been adopted by the Committee but is yet to be presented.

IX. Action Taken Reports

2.11 Not applicable to the Committee.

X. Action Taken Statement Laid

2.12 Not applicable.

XI Statements made under Direction 73A

2.13 Not applicable.

CHAPTER-THREE

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

I. Composition of the Committee

3.1 The Committee on Absence of Members from the Sittings of the House for the year 2019-20 was constituted on 09.10.2019 and continued in Office during the period under review.

3.2 The Committee consisted of **15** Members of Lok Sabha. The Speaker appointed Shri Ravneet Singh, Member of the Committee, as the Chairperson of the Committee. The composition of the Committee is given as under:

| | |
|----|----------------------------------|
| 1 | Shri Ravneet Singh- Chairperson |
| | Members |
| 2 | Ms. Pratima Bhoumik |
| 3 | Dr. (Smt.) Kakoli Ghosh Dastidar |
| 4 | Shri Dharambir Singh |
| 5 | Shri Suresh Kumar Kashyap |
| 6 | Shri Kanakmal Katara |
| 7 | Shri Shankar Lalwani |
| 8 | Shri Bhagwant Mann |
| 9 | Shri Ajay Misra (Teni) |
| 10 | Shri Bheemrao Baswanthrao Patil |
| 11 | Shri Kapil Moreshwar Patil |
| 12 | Shri Gautham Sigamani Pon |
| 13 | Shri Ram Shiromani |
| 14 | Dr. Sanjeev Kumar Singari |
| 15 | Shri Y Devendrappa |

II. Subjects selected for examination

3.3. Not applicable. As a matter of fact, the Committee consider all applications received from members for leave of absence from the sittings of the House.

III. Constitution of Sub-Committees/Study Groups

3.4 Not applicable.

IV. Sittings of the Committee

3.5 During the period under report, the Committee held **2** sittings lasting for 1 hour and 35 minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subjects discussed |
|---------|-----------------|---------------------------------|-------|---------------------------|--|
| 1. | 2 | 3 | | 4 | 5 |
| | | Hrs. | Mins. | | |
| 1. | 27.11.2019 | 00 | 45 | 10 | Leave of Absence of Members from the Sittings of the House |
| 2. | 17.03.2020 | 00 | 50 | 10 | Leave of Absence of Members from the Sittings of the House |

V. Details of Number of Sittings attended by each Member

3.6 Statement showing the number of Sittings of the Committee attended by each Member is given as follows:

| Sl. No. | | Number of Sittings attended by member |
|---------|----------------------------------|---------------------------------------|
| 1. | Shri Ravneet Singh-Chiarperson | 2 |
| | Members | |
| 2. | Ms. Pratima Bhoumik | 2 |
| 3. | Dr. (Smt.) Kakoli Ghosh Dastidar | 2 |
| 4. | Shri Dharambir Singh | 2 |
| 5. | Shri Suresh Kumar Kashyap | 1 |
| 6. | Shri Kanakmal Katara | 2 |
| 7. | Shri Shankar Lalwani | 1 |
| 8. | Shri Bhagwant Mann | 1 |
| 9. | Shri Ajay Misra Teni | 2 |
| 10. | Shri Bheemrao Baswanthrao Patil | 1 |
| 11. | Shri Kapil Moreshwar Patil | 1 |
| 12. | Shri Gautham Sigamani Pon | Nil |
| 13. | Shri Ram Shiromani | 2 |
| 14. | Dr. Sanjeev Kumar Singari | 1 |
| 15. | Shri Y. Devendrappa | Nil |

VI. Government Bills/Policies referred to the Committee.

3.7 No Bills are referred to the Committee.

VII. Material and Memoranda received.

3.8 Nil

VIII. Study Visits undertaken

3.9 This Committee does not undertake study visits.

IX. Original Reports presented

| Sl. No. | Report number | Subject | Date of presentation |
|----------------|----------------------|--|-----------------------------|
| 1. | 1 st | First Report of the Committee on Absence of Members from the sitting of the House | 28.11.2019 |
| 2. | 2 nd | Second Report of the Committee on Absence of Members from the sitting of the House | 18.03.2020 |

X. Action Taken Reports

3.10 Not applicable to this Committee.

XI. Action Taken Statement Laid

3.11 Not applicable to this Committee.

XII Statements made under Direction 73A

3.12 Not applicable to this Committee.

CHAPTER – FOUR

COMMITTEE ON GOVERNMENT ASSURANCES

I. Constitution of Committee

4.1 The Committee on Government Assurances for the year 2019-2020 was constituted on 9th October, 2019 and continued in office till 8th October, 2020.

4.2 The Committee consisted of 15 Members of Lok Sabha. The Speaker appointed Shri Rajendra Agrawal, a Member of the Committee, as the Chairperson of the Committee. He served as the Chairperson of the Committee during the tenure of the Committee. The composition of the Committee for the year 2019-2020 was as under:-

I. Composition of Committee

| | |
|----|-----------------------------------|
| 1 | Shri Rajendra Agrawal-Chairperson |
| | Members |
| 2 | Shri Sudip Bandyopadhyay |
| 3 | Shri Nihal Chand Chauhan |
| 4 | Shri Gaurav Gogoi |
| 5 | Shri Nalin Kumar Kateel |
| 6 | Shri Ramesh Chander Kaushik |
| 7 | Shri Kaushalendra Kumar |
| 8 | Shri Ashok Mahadeorao Nete |
| 9 | Shri Santosh Pandey |
| 10 | Shri Pashupati Kumar Paras |
| 11 | Shri Parbatbhai Savabhai Patel |
| 12 | Shri M. K. Raghavan |
| 13 | Shri Chandra Sekhar Sahu |
| 14 | Dr. Bharatiben Dhirubhai Shyal |
| 15 | Smt. Supriya Sule |

II. Subjects selected for examination

4.3. The Committee on Government Assurances scrutinize the Assurances, promises, undertakings, etc. given by the Ministers from time to time on the floor of the House and report to the extent to which such Assurances, promises, undertakings, etc. have been implemented.

III. Constitution of Sub-Committees of the Committee

4.4 No Sub-Committee was constituted by the Committee during the period under review.

IV. Sittings of the Committee

4.5 During the period under review, the Committee held **18** sittings lasting for **18** hours **25** minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of Members present | Subjects discussed |
|---------|-----------------|---------------------------------|-------|---------------------------|--|
| | | Hrs. | Mins. | | |
| 1. | 2 | 3 | | 4 | 5 |
| 01. | 23.10.2019 | 00 | 30 | 8 | Inaugural sitting for consideration of Memorandum No.1 regarding working of the Committee on Government Assurances and status of pending Assurances as on 9th October, 2019 and to chalk out future programme of the Committee. |
| 02. | 11.11.2019 | 01 | 30 | 5 | (i) Consideration of Memoranda containing requests received from various Ministries/ Departments for dropping of pending Assurances. (ii) Oral evidence of the representatives of the Ministry of Culture regarding pending Assurances. (iii) Oral evidence of the representatives of the Ministry of Law & Justice (Legislative Department) regarding pending Assurances. |
| 03. | 04.12.2019 | 00 | 50 | 9 | (i) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances. (ii) Oral evidence of the representatives of the Ministry of Railways regarding pending Assurances. |
| 04. | 03.01.2020 | 01 | 30 | 5 | (i) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances. (ii) Oral evidence of the representatives of the Ministry of Communications (Department of Telecommunications) regarding pending Assurances. |
| 05. | 24.01.2020 | 01 | 10 | 5 | (i) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances. (ii) Oral evidence of the representatives of the Ministry of Human Resource |

| | | | | | |
|-----|------------|----|----|----|--|
| | | | | | Development (Department of School Education and Literacy) regarding pending Assurances. |
| 06. | 10.02.2020 | 00 | 30 | 10 | Consideration and adoption of draft Reports. |
| 07. | 24.02.2020 | 01 | 30 | 06 | (i) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (ii) Oral evidence of the representatives of the Ministry of Road Transport and Highways regarding pending Assurances. |
| 08. | 21/07/2020 | 01 | 00 | 05 | (i) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (ii) Oral evidence of the representatives of the Ministry of Power regarding pending Assurances. |
| 09. | 22/07/2020 | 01 | 15 | 06 | (i) Review of Standard List of Forms Constituting Assurances; (ii) Review of Pending Assurances of the 13th Lok Sabha; (iii) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (iv) Oral evidence of the representatives of the Ministry of Environment, Forest and Climate Change regarding pending Assurances. |
| 10. | 30/07/2020 | 00 | 40 | 06 | (i) Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (ii) Oral evidence of the representatives of the Ministry of Youth Affairs & Sports (Department of Sports) regarding pending Assurances. |
| 11. | 31/07/2020 | 00 | 55 | 06 | Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (ii) Oral evidence of the representatives of the Ministry of Home Affairs regarding pending Assurances. |
| 12. | 10/08/2020 | 01 | 05 | 06 | (i). Consideration of Memoranda containing requests received from |

| | | | | | |
|-------|------------|----|----|----|---|
| | | | | | various Ministries / Departments for dropping of pending Assurances; and (ii). Oral evidence of the representatives of the Ministry of Chemicals & Fertilizers (Department of Fertilizers) regarding pending Assurances |
| 13. | 11/08/2020 | 01 | 15 | 07 | (i). Review of pending Assurances of the 14th Lok Sabha; (ii). Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (iii). Oral evidence of the representatives of the Ministry of Defence (Department of Defence) regarding pending Assurances. |
| 14. | 24/08/2020 | 01 | 00 | 05 | (i). Consideration of Memoranda containing requests received from various Ministries / Departments for dropping of pending Assurances; and (ii). Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) regarding pending Assurances. |
| 15. | 25/08/2020 | 01 | 15 | 06 | (i). Consideration and adoption of draft Reports; and (ii). Oral evidence of the representatives of the Ministry of Labour and Employment regarding pending Assurances. |
| 16. | 22/09/2020 | 00 | 30 | 09 | Consideration and adoption of Draft Reports. |
| 17. | 07/10/2020 | 01 | 00 | 05 | Oral evidence of the representatives of the Ministry of Health and Family Welfare (Department of Health and Family Welfare) regarding pending Assurances. |
| 18. | 08/10/2020 | 01 | 00 | 06 | (i) Consideration and adoption of draft Reports; and (ii) Oral evidence of the representatives of the Ministry of Rural Development (Department of Land Resources) regarding pending Assurances. |
| Total | | 18 | 25 | - | - |

V. Details of Number of Sitzings attended by each Member

4.6 Statement showing the number of sittings of the Committee attended by each Member is as follows:

| Sl.No. | | No. of Sittings attended by Member |
|--------|-----------------------------------|------------------------------------|
| 1 | Shri Rajendra Agrawal-Chairperson | 18 |
| | Members Lok Sabha | |
| 2 | Shri Sudip Bandyopadhyay | 01 |
| 3 | Shri Nihal Chand Chauhan | 14 |
| 4 | Shri Gaurav Gogoi | 04 |
| 5. | Shri Nalin Kumar Kateel | 02 |
| 6 | Shri Ramesh Chander Kaushik | 17 |
| 7. | Shri Kaushalendra Kumar | 12 |
| 8. | Shri Ashok Mahadevrao Nete | 09 |
| 9. | Shri Santosh Pandey | 14 |
| 10. | Shri Pashupati Kumar Paras | 09 |
| 11. | Shri Parbatbhai Savabhai Patel | 02 |
| 12. | Shri M.K. Raghvan | 03 |
| 13. | Shri Chandra Sekhar Sahu | 03 |
| 14. | Dr. Bharatiben Dhirubhai Shyal | 05 |
| 15. | Smt. Supriya Sule | 02 |

VI. Government Bills/Policies referred to the Committee

4.7 Government Bills/Policies are not referred to this Committee.

VII. Material and Memoranda received

4.8 The Committee took oral evidence of the representatives of 16 Ministries/Departments and received 1135 pages on Status of Pending Assurances (English and Hindi versions).

VIII. Study Visits undertaken

4.9 No Study Visit was undertaken by the Committee during the period under review.

VIII. Original Reports

| Report No. | Subject | Date of Presentation |
|------------|---|----------------------|
| 1st | Request for Dropping of Assurances (Acceded to) | 12.03.2020 |
| 2nd | Request for Dropping of Assurances (Not Acceded to) | 12.03.2020 |
| 3rd | Review of Pending Assurances Pertaining to the Ministry of Law and Justice (Legislative Department) | 20.09.2020 |
| 4th | Review of Pending Assurances Pertaining to the Ministry of Culture | 20.09.2020 |
| 5th | Request for Dropping of Assurances (Acceded to) | 20.09.2020 |

| | | |
|------|--|------------|
| 6th | Request for Dropping of Assurances (Not Acceeded to) | 20.09.2020 |
| 7th | Review of Pending Assurances Pertaining to the Ministry of Road Transport and Highways | 20.09.2020 |
| 8th | Request for Dropping of Assurances (Acceeded to) | 20.09.2020 |
| 9th | Request for Dropping of Assurances (Not Acceeded to) | 20.09.2020 |
| 10th | Review of Pending Assurances Pertaining to the Ministry of Railways | 23.09.2020 |
| 11th | Request for Dropping of Assurances (Acceeded to) | 23.09.2020 |
| 12th | Request for Dropping of Assurances (Not Acceeded to) | 23.09.2020 |

IX. Action Taken Reports

4.10 Conventionally, no Action Taken Reports are presented by this Committee since the Ministries/Departments concerned furnish to the Ministry of Parliamentary Affairs the Implementation Reports of the Assurances which have been fulfilled. The Ministry of Parliamentary Affairs lays these Implementation Reports on the Table of the House.

X. Action Taken Statements Laid

4.11 No Action Taken Statements are laid by this Committee as the Committee do not have the convention of presenting Action Taken Reports.

XI. Statements made under Direction 73A

4.12 No Statements are made under Direction 73A in respect of this Committee as the same is not applicable to them.

CHAPTER – FIVE

COMMITTEE ON PAPERS LAID ON THE TABLE

I. Constitution of Committee

5.1 The Committee on the Papers Laid on the Table for the year 2019-2020 was constituted on 9th October, 2019.

5.2 The Speaker has nominated the following Members to the Committee on Papers Laid on the Table w.e.f. 9th October, 2019 :-

| | |
|----|-------------------------------------|
| 1 | Shri Shyam Singh Yadav- Chairperson |
| | Members |
| 2 | Shri Shafiqur Rahman Barq |
| 3 | Shri Margani Bharat |
| 4 | Dr. A. Chellakumar |
| 5 | Shri Pallab Lochan Das |
| 6 | Shri Choudhury Mohan Jatua |
| 7 | Choudhary Mehboob Ali Kaiser |
| 8 | Dr. Amol Ramsing Kolhe |
| 9 | Shri Raja Amareshwara Naik |
| 10 | Shri Jamyang Tsering Namgyal |
| 11 | Smt. Aparupa Poddar |
| 12 | Shri T.N. Prathapan |
| 13 | Shri S. Ramalingam |
| 14 | Shri Saptagiri Ulaka |
| 15 | Shri Ashok Kumar Yadav |

II. Subjects selected for examination

5.3 The Committee as per their mandate examine the Papers i.e. the Annual Reports, Audited Accounts, Review Statements and Delay Statements, if any, laid on the Table of the House. No formal selection / adoption of subjects is done as in the case of DRSCs.

III. Constitution of Sub-Committees/Study Groups

5.4 No Sub-Committees / Study Groups were constituted.

IV. Sitzings of the Committee

5.5 During the period under report, the Committee held **04** sittings lasting **05** hours. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Date of sitting | Duration | | No. of Members present | Subjects discussed |
|-----------------|----------|-----|------------------------|---|
| | Hrs | mts | | |
| 05.11.2019 | 00 | 30 | 7 | Memoranda No.1 reg. matters for consideration of the Committee (2019-2020). |
| 10.02.2020 | 01 | 00 | 12 | Memoranda No.2 reg. examination of Papers |

| | | | | |
|------------|----|----|----|--|
| | | | | <p>laid on the Table of the House during 16th, 17th Session of 16th Lok Sabha i.e. from 11.12.2018 to 08.01.2019 and 31.01.2019 to 13.02.2019 and 1st, 2nd Session of 17th Lok Sabha i.e., from 17.06.2019 to 06.08.2019 and 18.11.2019 to 13.12.2019; and</p> <p>2. Evidence with Ministry of Human Resource Development (Department of School Education and Literacy) reg. RMSA, Uttarakhand; RMSA, UP; SSA, Haryana and SSA UEEM, Delhi.</p> |
| 04.03.2020 | 01 | 00 | 10 | <p>I- Consideration and adoption of draft Original Reports reg. delay in laying of the Annual Reports and Audited Accounts of the:-</p> <p>(1) Bharat Broadband Network Limited (BBNL), New Delhi;</p> <p>(2) SEZs- FALTA, Kolkata; SEEPZ, Mumbai and NOIDA;</p> <p>(3) Rashtriya Madhyamik Shiksha Abhiyan (RMSA), New Delhi;</p> <p>(4) National Council for Teachers Education, New Delhi;</p> <p>(5) Science and Engineering Research Board, New Delhi;</p> <p>(6) National Sports Development Fund (NSDF) New Delhi;</p> <p>(7) Five Zonal Cultural Centres i.e., South Zone Cultural Centre (SZCC) Thanjavur; West Zone Cultural Centre (WZCC) Udaipur; South Central Zone Cultural Centre (SCZCC) Nagpur; North Central Zone Cultural Centre (NCZCC) Allahabad and North East Zone Cultural Centre (NEZCC), Dimapur; and</p> <p>(8) Export Inspection Council of India (EIC).</p> <p>II- Consideration and adoption of draft Action Taken Reports on the recommendations/ observations made by the Committee in their Reports regarding delay in laying of the Annual Reports and Audited Accounts of the:-</p> <p>(1) Central Pollution Control Board (CPCB), New Delhi;</p> <p>(2) National Council of Educational Research & Training (NCERT), New Delhi;</p> <p>(3) Banaras Hindu University, Varanasi;</p> <p>(4) Aligarh Muslim University, Aligarh;</p> <p>(5) Nehru Yuva Kendra Sangthan (NYKS), New Delhi;</p> <p>(6) National Institute of Solar Energy (NISE), New Delhi;</p> <p>(7) Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi;</p> |

| | | | | |
|------------|----|----|----|--|
| | | | | <p>(8) National Commission for Scheduled Castes (NCST), New Delhi;</p> <p>(9) National Commission for Safai Karamcharis (NCSK), New Delhi;</p> <p>(10) National Institute of Technology, Meghalaya;</p> <p>(11) National Institute of Technology, Mizoram;</p> <p>(12) National Mission for Clean Ganga (NMCG), New Delhi;</p> <p>(13) AIIMS (Bhopal, Bhubaneswar, Jodhpur, Patna and Rishikesh);</p> <p>(14) Centre for Development for Telematics (CDOT), New Delhi; and</p> <p>(15) National Institute of Pharmaceutical Education and Research (NIPER), Mohali.</p> <p>III- Oral evidence of representatives of the:-</p> <p>(1) Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) reg. delay in laying of the Annual Reports and Audited Accounts of National Centre for Cold-Chain Development (NCCD), New Delhi;</p> <p>(2) Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) reg. delay in laying of the Annual Reports and Audited Accounts of Grih Kalyan Kendra, New Delhi; and</p> <p>(3) Ministry of Home Affairs reg. delay in laying of the Annual Reports and Audited Accounts of the Chandigarh Industrial and Tourism Development Corporation Limited (CITCO).</p> |
| 22.09.2020 | 02 | 30 | 05 | <p>(I) Memorandum No. 3 reg. examination of Papers laid on the Table of the House during 03rd Session of 17th Lok Sabha i.e. from 31st January to 23rd March, 2020.;</p> <p>(II) Consideration and adoption of draft Reports on delay in laying of the Annual Reports and Audited Accounts of the :-</p> <p>(i) Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi;</p> <p>(ii) Maulana Azad Education Foundation (MAEF), New Delhi;</p> <p>(iii) Commission of Railway Safety, Lucknow, Uttar Pradesh;</p> <p>(iv) National Legal Services Authority (NALSA), New Delhi;</p> <p>(v) National Institute of Pharmaceutical Education and Research (NIPER),</p> |

| | | | | |
|-------|----|----|----|---|
| | | | | <p>Raebareli, U.P.;</p> <p>(vi) Jammu & Kashmir, SSA (Ujala Society), Jammu;</p> <p>(vii) Port Blair Municipal Council (PBMC), Port Blair; and</p> <p>(viii) National Commission for Scheduled Tribes (NCST), New Delhi.</p> <p>(III) Consideration and adoption of draft Report reg. Action Taken by the Government on the recommendations/ observations made by the Committee in their 21st Report (16th Lok Sabha) in respect of delay in laying of the Annual Reports and Audited Accounts of All India Institute of Medical Sciences (AIIMS), New Delhi</p> <p>(IV) Oral evidence of the representatives of the: -</p> <p>(i) Ministry of Information and Broadcasting in connection with delay in laying of the Annual Reports and Audited Accounts of the Broadcast Engineering Consultants India Limited (BECIL), Noida;</p> <p>(ii) Ministry of Education (Department of Higher Education) in connection with delay in laying of the Annual Reports and Audited Accounts of the Educational Consultants India Limited (EdCIL), Noida;</p> <p>(iii) Ministry of Labour and Employment in connection with delay in laying of the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, Noida;</p> <p>(iv) Ministry of Housing and Urban Affairs in connection with delay in laying of the Annual Reports and Audited Accounts of the Noida Metro Rail Corporation Limited, Noida; and</p> <p>(v) Ministry of Shipping in connection with delay in laying of the Annual Reports and Audited Accounts of the Inland Waterways Authority of India, Noida.</p> |
| Total | 05 | 00 | 34 | |

V.

Details of number of Sittings attended by each Member

5.6 Statement showing the number of sittings of the Committee attended by each member is as follows:

| S. No. | | No. of Sittings attended by Member |
|--------|--------------------------------------|------------------------------------|
| 1. | Shri Shyam Singh Yadav - Chairperson | 04 |

| Members | | |
|----------------|------------------------------|----|
| 2. | Shri Shafiqur Rahman Barq | 04 |
| 3. | Shri Margani Bharat | 01 |
| 4. | Dr. A. Chellakumar | 01 |
| 5. | Shri Pallab Lochan Das | 02 |
| 6. | Shri Choudhury Mohan Jatua | 01 |
| 7. | Choudhary Mehboob Ali Kaiser | 02 |
| 8. | Dr. Amol Ramsing Kolhe | 01 |
| 9. | Shri Raja Amareshwara Naik | 03 |
| 10. | Shri Jamyang Tsering Namgyal | 02 |
| 11. | Smt. Aparupa Poddar | 03 |
| 12. | Shri T.N. Prathapan | 03 |
| 13. | Shri S. Ramalingam | 02 |
| 14. | Shri Saptagiri Ulaka | 02 |
| 15. | Shri Ashok Kumar Yadav | 03 |

Note :- The Sitting of the Committee scheduled for **11.09.2020** could not be held due to want of quorum. In the sitting **03 Members**, including the Chairperson, Shri Shyam Singh Yadav and Members, Shri Shafiqur Rahman Barq and Shri Saptagiri Ulaka **were present**.

(vi) Government Bills/Policies referred to the Committees

NIL

(vii) Material and memoranda received

5.7 The Committee examined the Papers (Annual Reports and Audited Accounts of various organizations) laid on the Table of the House.

(viii) Study visits undertaken

5.8 No study visits have been undertaken by the Committee during the period under review.

(ix) Original Reports

| S.no | Report No. | Subject | Date of laying |
|-------------|-------------------|---|-----------------------|
| 1 | 1 st | Delay in laying of the Annual Reports and Audited Accounts of the Bharat Borad Band Network Limited, New Delhi. | 20.03.2020 |
| 2 | 2 nd | Delay in laying of the Annual Reports and Audited Accounts of the (i) Falta SEZ Authority, Kolkata (ii) SPEEZ SEZ Authority, Mumbai and (iii) Noida SEZ Authority, Noida. | 20.03.2020 |
| 3 | 3 rd | Delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi. | 20.03.2020 |
| 4 | 4 th | Delay in laying of the Annual Reports and Audited Accounts of the National Council for Teacher Education (NCTE), New Delhi . | 20.03.2020 |
| 5 | 5 th | Delay in laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Board, New | 20.03.2020 |

| | | | |
|----|------------------|---|------------|
| | | Delhi. | |
| 6 | 6 th | Delay in laying of the Annual Reports and Audited Accounts of the National Sports Development Fund (NSDF), New Delhi. | 20.03.2020 |
| 7 | 7 th | Delay in laying of the Annual Reports and Audited Accounts of the (i) South Zone Cultural Centre (SZCC), Thanjavur; (ii) West Zone Cultural Centre (WZCC), Udaipur (iii) South Central Zone Cultural Centre (SCZCC), Nagpur; (iv) North Central Zone Cultural Centre (NCZCC), Allahabad and (v) North East Zone Cultural Centre (NEZCC), Dimapur. | 20.03.2020 |
| 8 | 8 th | Delay in laying of the Annual Reports and Audited Accounts of the Export Inspection Council (EIC). | 20.03.2020 |
| 9. | 24 th | Delay in laying of the Annual Reports and Audited Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi. | 23.9.2020 |
| 10 | 25 th | Delay in laying of the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi. | 23.9.2020 |
| 11 | 26 th | Delay in laying of the Annual Reports and Audited Accounts of the Commission of Railway Safety, Lucknow, Uttar Pradesh. | 23.9.2020 |
| 12 | 27 th | Delay in laying of the Annual Reports and Audited Accounts of the National Legal Services Authority (NALSA), New Delhi. | 23.9.2020 |
| 13 | 28 th | Delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education and Research, Raebareli, U.P. | 23.9.2020 |
| 14 | 29 th | Delay in laying of the Annual Reports and Audited Accounts of the Ujala Society, Jammu. | 23.9.2020 |
| 15 | 30 th | Delay in laying of the Annual Reports and Audited Accounts of the Port Blair Municipal Council (PBMC), Port Blair. | 23.9.2020 |
| 16 | 31 st | Delay in laying of the Annual Reports and Audited Accounts of the National Commission for Scheduled Tribes, New Delhi. | 23.9.2020 |

(x) **Action Taken Reports**

| S.no | Report No. | Subject | Date of laying |
|------|-----------------|--|----------------|
| 1 | 9 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Thirty First Report (Sixteenth Lok | 20.03.2020 |

| | | | |
|---|------------------|---|------------|
| | | Sabha) on delay in laying of the Annual Reports and Audited Accounts of the Central Pollution Control Board. | |
| 2 | 10 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Fortieth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Council of Educational Research and Training, New Delhi. | 20.03.2020 |
| 3 | 11 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Third Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the Banaras Hindu University. | 20.03.2020 |
| 4 | 12 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Third Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the Aligarh Muslim University. | 20.03.2020 |
| 5 | 13 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Twenty Third Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the Nehru Yuva Kendra Sangthan. | 20.03.2020 |
| 6 | 14 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Twenty Fourth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Institute of Solar Energy, New Delhi. | 20.03.2020 |
| 7 | 15 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Thirty Third Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the Office of Chief Commissioner for Persons with Disabilities, New Delhi. | 20.03.2020 |
| 8 | 16 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Thirty Fourth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Commission for Scheduled Castes, New Delhi. | 20.03.2020 |
| 9 | 17 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Forty Fourth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Commission for Safai Karamcharis, New Delhi. | 20.03.2020 |

| | | | |
|----|------------------|--|------------|
| 10 | 18 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Thirty Eighth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Institute of Technology, Meghalaya. | 20.03.2020 |
| 11 | 19 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Forty Third Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Institute of Technology, Mizoram. | 20.03.2020 |
| 12 | 20 th | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Thirty Second Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Mission for Clean Ganga, New Delhi. | 20.03.2020 |
| 13 | 21 st | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Twelfth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, Raipur, Bhopal, Bhubaneshwar, Jodhpur, Patna and Rishikesh. | 20.03.2020 |
| 14 | 22 nd | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Forty Second Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the Centre for Telematics, New Delhi. | 20.03.2020 |
| 15 | 23 rd | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Forty Sixth Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education and Research, Mohali. | 20.03.2020 |
| 16 | 32 nd | Action Taken by the Government on the Recommendations/Observations made by the Committee in their Twenty First Report (Sixteenth Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of the All India Institute of Medical Sciences, New Delhi. | 23.09.2020 |

CHAPTER – SIX

COMMITTEE ON PETITIONS

I. Constitution of Committee

6.1 The Committee on Petitions for the year 2019-20 was constituted on 09 October, 2019 and it continued in office during the period under review.

6.2 The Committee consist of 15 Members of Lok Sabha. The Speaker appointed Dr. Virendra Kumar, Member of the Committee, as the Chairperson of the Committee. The composition of the Committee is given as under:

| | |
|---------|----------------------------------|
| Sl. No. | |
| 1. | Dr. Virendra Kumar-Chairperson |
| | Members |
| 2. | Shri Anto Antony |
| 3. | Shri Sukhbir Singh Badal |
| 4. | Shri Harish Dwivedi |
| 5. | Dr. Sukanta Majumdar |
| 6. | Shri Sanjay Sadashivrao Mandlik |
| 7. | Shri Kunhalikutty P.K. |
| 8. | Smt. Anupriya Patel |
| 9. | Dr. Bharti Pravin Pawar |
| 10. | Shri V. Srinivas Prasad |
| 11. | Shri P. Raveendranath Kumar |
| 12. | Shri Brijendra Singh |
| 13. | Shri Sushil Kumar Singh |
| 14. | Shri Prabhubhai Nagarbhai Vasava |
| 15. | Shri Rajan Baburao Vichare |

II. Subjects selected for examination

6.3 In terms of relevant Rules contained in the Rules of Procedure and Conduct of Business in Lok Sabha as well as relevant Directions contained in the Directions by the Speaker, Lok Sabha, the Committee on Petitions examine Petitions/Representations received from individuals/Groups/Associations, etc. During the period under review, the Committee received 2930 Representations out of which 178 Representations were forwarded to the Ministries/Departments concerned for furnishing their comments, 111 Representations were forwarded to the Ministries concerned and other Branches of Lok Sabha/Rajya Sabha Secretariat for such necessary action as they may deem fit, 2100 representations were filed/closed after examination as per the laid down procedure in this regard and remaining 541 representations are under examination.

III. Constitution of Sub-Committees of the Committee, if applicable

6.4 Nil

IV. Sittings of the Committee

6.5 During the period under review, the Committee held 09 sittings lasting for 10 hrs. A statement showing the dates of sittings of the Committee held, the duration of the sittings, the number of members present and the subjects discussed therein is as under:

6.6

| Sl. No. | Date of Sittings | Duration of Sittings | | Number of Members Present | Subject Discussed |
|---------|------------------|----------------------|------|---------------------------|--|
| | | Hrs. | Mins | | |
| 1. | 11.11.2019 | 01 | 00 | 07 | To consider Memorandum No.1 regarding working of the Committee on Petitions. |
| 2. | 06.01.2020 | 01 | 30 | 07 | To hear the views of Dr. Amit Kansal on his Representation regarding alleged violation of Fundamental Right to Education & IGNOU Act 1985. (i) Oral evidence of the representatives of the Ministry of Human Resource Development Department of Higher Education on the representation of Dr. Amit Kansal regarding alleged violation of Fundamental Right to Education & IGNOU Act, 1985; and (ii) Status of examination/scrutiny of representations, letters etc. received from various Individuals Associations etc. from 29th May 2019 onwards |
| 3. | 20.01.2020 | 01 | 00 | 6 | (i) Oral evidence of the representatives of the Ministry of Civil Aviation on the representation of Shri Shyamal Kumar Das regarding inordinate delay in his appointment in Airports Authority of India, Kolkata on compassionate grounds and other important issues related therewith. (ii) Status of examination/scrutiny of representations, letters, etc., received from various Individuals, Associations, etc., from 1st January, 2020 onwards. |
| 4. | 18.02.2020 | 01 | 30 | 08 | 1. Briefing by the representatives of the Ministry of Defence on the representation of Smt. Suman Dudee forwarded by Shri Rajendra Agrawal, M.P., Lok Sabha alleging injustice to her husband, Colonel R.S. Dudee by denying him consequential benefits and other important issues related therewith. 2. Consideration and adoption of the following draft Reports:- (i) Report on the representation of Dr. Amit Kansal regarding alleged violation of Fundamental Right to Education vis-a-vis Indira Gandhi National Open University (IGNOU) Act, 1985 and other important issues related therewith; (ii) Action Taken Report on the Action Taken by the Government on the recommendations of the Committee on Petitions (16th Lok Sabha) made in their Forty-Eight Report (16th Lok Sabha) on the representation of Shri D. Shivamurti forwarded by Shri Suresh C. Angadi, M.P., Lok Sabha alleging violation of |

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| | | | | | <p>Department of Personnel & Training/Department of Public Enterprises (DoPT/DPE) Guidelines by the Hindustan Aeronautics Limited; (iii) Action Taken Report on the Action Taken by the Government on the recommendations of the Committee on Petitions (16th Lok Sabha) made in their Fifty-Seventh Report (16th Lok Sabha) on the representation received from Shri Madhuban Yadav and others forwarded by Shri Ram Tahal Choudhary, M.P., Lok Sabha regarding non-payment of arrears to the retired employees of Heavy Engineering Corporation Limited (HECL) Ranchi; and (iv) Action Taken Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (16th Lok Sabha) in their Fifty-Ninth Report (16th Lok Sabha) on the representation received from Ms. Nisha Kamath and other office bearers of Nainital Bank Officers Association regarding proposed sale of Nainital Bank Limited-a subsidiary of the Bank of Baroda, in the guise of Digital Venture. 3. Status of examination/scrutiny of representations, letters etc. received from various Individuals Associations etc. from 11th January, 2020 onwards.</p> |
| 5 | 7.8.2020 | 1 | 30 | 5 | <p>1. The Committee took oral evidence of the representatives of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture Cooperation and Farmers Welfare-Cooperation Division) on the representation of Shri Ved Prakash Mathur alleging Sahara Credit Cooperative Society Limited, Deoli (Kekri) Region-Ajmer for non payment of fixed deposit amount on maturity and important issues related therewith. 2. The Committee considered and adopted the following two draft Reports: (i) Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Forty-Seventh Report on the representation of Shri Subhash Kumar Singh alleging gross financial irregularities by Bharat Coking Coal Limited BCCL authorities in terms of making payment to Ms Mahalakshmi Infracontract Private Limited without completion of work (ii) Action Taken by the Government on the recommendations made by the Committee</p> |

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|----|-----------|---|----|---|--|
| | | | | | on Petitions Sixteenth Lok Sabha in their Fifty-Fourth Report on the representation of Shri Jiten Sundi and others, forwarded by Shri Jitendra Chaudhury, M.P., Lok Sabha regarding extension of broad gauge line to Tezpur Railway Station 3. The Committee also considered the draft Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-Fourth Report on the representation of Shri Arvind Sawant, M.P., Lok Sabha requesting to review his case of premature resignation from MTNL and other related issues 4. Status of examination/scrutiny of representations, letters, etc., received from various individuals, associations, etc., from 25 January, 2020 onwards. |
| 6. | 17.8.2020 | 1 | 30 | 5 | (i) Further oral evidence of the representatives of the Ministry of Communications (Department of Telecommunications) and the Ministry of Personnel Public Grievances & Pensions (Department of Pension & Pensioners Welfare and Department of Personnel & Training) on the Action Taken Replies furnished by them on the implementation of the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-Fourth Report on the Representation of Shri Arvind Sawant, M.P., Lok Sabha requesting to review his case of premature resignation from MTNL and other related issues. (ii) Status of examination/scrutiny of representations, letters, etc., received from various Individuals, Associations, etc., from third week of June, 2020 onwards. |
| 7 | 27.8.2020 | - | 30 | 5 | (1) Consideration and adoption of the draft Report on the representation of Smt. Suman Dudee regarding injustice to her husband, Col. (TS) (Retd.) Ran Singh Dudee by denying him consequential benefits and other important issues related therewith. (2) Status of examination/scrutiny of representations, letters, etc., received from various Individuals, Associations, etc., from last week of July, 2020 onwards. |
| 8 | 16.9.2020 | 1 | 00 | 8 | Consideration and adoption of the following draft Action Taken Reports of the Committee on Petitions (i) Draft Action Taken Report on the Action Taken by the |

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|---|-----------|---|----|---|--|
| | | | | | Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-First Report on the representation of Shri Subhash Kumar Singh regarding payment of full contracted amount by the Bharat Coking Coal Limited (BCCL) to M/s. Sadbhav Annapurna (JV) without completion of the work; (ii) Draft Action Taken Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-Second Report on the representation of Shri T. K. Kaul, father of Ms. Parul Kaul regarding inordinate delay on extradition of Shri Rajnesh Kaul, husband of Ms. Parul Kaul for subjecting her to cruelty, criminal breach of trust, acts done in furtherance of common intention; (iii) Draft Action Taken Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-Fourth Report on the representation of Shri Arvind Sawant, M.P., Lok Sabha requesting to review his case of premature resignation from MTNL and other related issues; and (iv) Draft Action Taken Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-Sixth Report on the representation of Shri Satish Kumar Singh requesting for his reinstatement in Central School for Tibetans (CST) under Central Tibetan Schools Administration (CTSA). |
| 9 | 20.9.2020 | - | 30 | 6 | Consideration and adoption of the draft Report on the representation of Shri Shyamal Kumar Das regarding inordinate delay in his appointment in Airports Authority of India Kolkata on compassionate grounds and other important issues related therewith. |

VI. Details of number of Sittings attended by each Member

6.6 Statement showing the number of sittings of the Committee attended by each Member is given as follows:

Total Sittings - 9

| Sl. No. | | Number of Sittings attended by Member |
|----------------|--------------------------------|--|
| 1. | Dr. Virendra Kumar-Chairperson | 9 |
| | Member | |
| 2. | Shri Anto Antony | 3 |

| | | |
|-----|----------------------------------|---|
| 3. | Shri Sukhbir Singh Badal | - |
| 4. | Shri Harish Dwivedi | 7 |
| 5. | Dr. Sukanta Majumdar | 2 |
| 6. | Shri Sanjay Sadashivrao Mandlik | - |
| 7. | Shri Kunhalikutty P.K. | 1 |
| 8. | Smt. Anupriya Patel | 5 |
| 9. | Dr. Bharti Pravin Pawar | 4 |
| 10. | Shri V. Srinivas Prasad | - |
| 11. | Shri P. Raveendranath Kumar | 1 |
| 12. | Shri Brijendra Singh | 9 |
| 13. | Shri Sushil Kumar Singh | 5 |
| 14. | Shri Prabhubhai Nagarbhai Vasava | 4 |
| 15. | Shri Rajan Baburao Vichare | 6 |

VII. Material and Memoranda received

- 6.7 (i) Comments received from the Ministries/Departments concerned in 83 cases under examination.
- (ii) Replies to Lists of Points also received from the Ministries/Departments concerned in 12 cases which are under detailed examination by the Committee.

VIII. Study Visits Undertaken

6.8 No Study Visit has been undertaken by the Committee on Petitions during the period under review.

IX. Original Reports

6.9 During the period under review, the Committee presented the following 3 Original Reports to the House:-

| Report Number | Subject | Date of Presentation |
|----------------------|---|-----------------------------|
| 1 st | Representation of Dr. Amit Kansal regarding alleged violation of Fundamental Right to Education vis-a-vis Indira Gandhi National Open University (IGNOU) Act, 1985 and other important issues related therewith. | 06.03.2020 |
| 5 th | Representation of Smt. Suman Dudee forwarded by Shri Rajendra Agrawal, M.P., Lok Sabha alleging injustice to her spouse, Colonel (TS) (Retd.) Ran Singh Dudee by denying him consequential benefits and other important issues related therewith. | 17.09.2020 |
| 9 th | Representation of Shri Shyamal Kumar Das regarding inordinate delay in his appointment in Airports Authority of India, Kolkata on compassionate grounds and other important issues related therewith. | 21.09.2020 |

X. Action Taken Reports

6.10 The following 9 Action Taken Reports were presented to the House during the period under review:-

| Report Number | Subject | Date of Presentation |
|----------------------|--|-----------------------------|
| 2 nd | Action Taken by the Government on the recommendations of the Committee on Petitions (Sixteenth Lok Sabha) made in their Forty- | 06.03.2020 |

| | | |
|------------------|---|------------|
| | Eighth Report on the representation of Shri D. Shivamurti forwarded by Shri Suresh C. Angadi, M.P., Lok Sabha alleging violation of Department of Personnel & Training/Department of Public Enterprises (DoPT/DPE) Guidelines by the Hindustan Aeronautics Limited. | |
| 3 rd | Action Taken by the Government on the recommendations of the Committee on Petitions (Sixteenth Lok Sabha) made in their Fifty-Seventh Report on the representation of Shri Madhuban Yadav and others and forwarded by Shri Ram Tahal Choudhary, M.P., Lok Sabha regarding non-payment of arrears to the retired employees of Heavy Engineering Corporation Limited (HECL), Ranchi. | 06.03.2020 |
| 4 th | Action Taken by the Government on the recommendations of the Committee on Petitions (Sixteenth Lok Sabha) made in their Fifty-Ninth Report on the representation of Ms. Nisha Kamath and other office bearers of Nainital Bank Officers' Association regarding proposed sale of Nainital Bank Limited - a subsidiary of the Bank of Baroda, in the guise of Digital Venture. | 06.03.2020 |
| 6 th | Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Forty-Seventh Report on the representation of Shri Subhash Kumar Singh alleging gross financial irregularities by Bharat Coking Coal Limited (BCCL) authorities in terms of making payment to M/s. Mahalakshmi Infracontract Private Limited without completion of work. | 17.09.2020 |
| 7 th | Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-First Report on the representation received from Shri Subhash Kumar Singh regarding payment of full contracted amount by the Bharat Coking Coal Limited (BCCL) to M/s. Sadbhav Annapurna (JV) without completion of the work. | 17.09.2020 |
| 8 th | Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-Fourth Report on the representation of Shri Jiten Sundi and others, forwarded by Shri Jitendra Chaudhury, M.P., Lok Sabha regarding extension of broad gauge line to Tezpur Railway Station. | 17.09.2020 |
| 10 th | Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Fifty-Second Report on the representation of Shri T.K. Kaul, Father of Ms. Parul Kaul, regarding inordinate delay on extradition of Shri Rajnesh Kaul, husband of Ms. Parul Kaul for subjecting her to cruelty, criminal breach of trust, acts done in furtherance of common intention. | 21.09.2020 |
| 11 th | Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-Fourth Report on the representation of Shri Arvind Sawant, M.P., Lok Sabha requesting to review his case of premature resignation from MTNL and other related issues. | 21.09.2020 |
| 12 th | Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-Sixth Report on the representation of Shri Satish Kumar Singh requesting for his reinstatement in the Central School for Tibetans (CST) functioning under the Central Tibetan Schools Administration (CTSA). | 21.09.2020 |

XI. Action Taken Statement Laid

N.A.

XII. Statements made under Direction 73A

N.A

CHAPTER – SEVEN

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The Committee has not yet been constituted.

CHAPTER – EIGHT

COMMITTEE ON SUBORDINATE LEGISLATION

I. Constitution of Committee

8.1 The Committee on Subordinate Legislation for the year 2019-20 was constituted with effect from 9 October, 2019 *vide* Bulletin Part-II Para No 612 dated 9th October, 2019 and continued in Office during the period under review.

8.2 The Committee consists of 15 Members of Lok Sabha. The Speaker appointed Shri Raghurama Krishnaraju Kanumuru, member of the Committee, as the Chairperson of the Committee for the term 2019-2020. The composition of the Committee (2019-2020) is as follows:

1. Shri Raghuram Krishnaraju Kanumuru - Chairperson

Members

2. Shri S.P Singh Baghel
3. Shri Ajay Bhatt
4. Shri Jyotirmay Singh Mahato
5. Shri Pinaki Misra
6. Shri Chandeshwar Prasad
7. Shri Suresh Pujari
8. Shri A.Raja
9. Shri Nama Nageshwar Rao
10. Shri N.Uttam Kumar Reddy
11. Shri Sanjay Seth
12. Shri Mahendra Singh Solanky
13. Shri Su Thirunavukkarasar
14. Shri B.Manickam Tagore
15. Shri Ram Kripal Yadav

II. Subjects selected for examination/discussed

8.3 During the period under review the Committee considered the First Memorandum, highlighting the achievements of the Committee made during their previous term as well as on matters which remained pending for consideration by the Committee on Subordinate Legislation (2018-2019). The Committee also examined 150 Statutory Orders and considered and adopted Four other Memoranda based on the infirmities/points arising out of examination of these statutory orders and the replies of the concerned Ministries/ Departments received thereon. The Committee adopted and presented 7 Reports (6 Original Reports and 1 Action Taken Report) to the House during the period under review.

The Committee also considered and adopted the Memorandum regarding amendment to Rules 317 and 320 of the Rules of Procedure and Conduct of Business in Lok Sabha and forwarded the same to CB-I for placing it before the Rules Committee of Lok Sabha for consideration and bringing the proposed amendments to the Rules.

III. Sittings of the Committee

8.4 During the period under review, the Committee held 20 sittings lasting for 37 hrs 05 min. Statement showing the dates on which sittings of the Committee were held, the duration of each of the sitting, the number of Members present and the subjects discussed is given as under:

| S.No | Date of Sitting | Duration of Sitting | No. of Members present | Subject Discussed |
|-------------|------------------------|----------------------------|-------------------------------|--|
| 1 | 16/10/2019 | 01:45 | 6 | The Committee considered Memorandum (No.1) regarding – Matters for consideration by the Committee on Subordinate legislation (2019-20) and adopted the same. |
| 2 | 04/11/2019 | 02:00 | 8 | Briefing by the representatives of Ministry of Law and Justice on various important aspects of Subordinate Legislation. Briefing by the representatives of the Ministry of Environment, Forests and Climate Change on Rules/Regulations governing the proposed ban on Single Use Plastic in the Country. |
| 3 | 13/11/2019 | 03:30 | 5 | Briefing by the representatives of the Ministries of Housing and Urban Affairs and Jal Shakti (Department of Drinking Water and Sanitation) on the Rules/Regulations governing the implementation of Swachh Bharat Mission programme in respect of both Urban and Rural areas. |
| 4 | 27/11/2019 | 01:15 | 6 | Briefing by the representatives of the Ministry of Corporate Affairs on the Rules/Regulations framed under the Companies Act, 2013 |
| 5 | 10/12/2019 | 01:30 | 5 | Briefing by the representatives of the Ministry of Finance (Department of Financial Services) on the following subjects:- (i) The Insurance Ombudsman Rules, 2017 (GSR 413-E). (ii) Implementation of the recommendations contained in the 42nd Action Taken Report (16 th Lok Sabha) on RBI Pension Regulations, 1990 |
| 6 | 09/01/2020 | 02:15 | 9 | Briefing by legal experts on the Insolvency and Bankruptcy Code, 2016 and Provisions of the Act and the Rules as |

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| | | | | applicable to 'guarantors of loans'. Briefing by the representatives of the Ministry of Corporate Affairs, Government of India on the Insolvency and Bankruptcy Code, 2016 and Provisions of the Act and the rules as applicable to 'guarantors of loans'. |
| 7 | 24/01/2020 | 01:30 | 9 | Briefing by the representatives of the Ministry of Health and Family Welfare on Drugs and Cosmetics Act, 1940 and Rules framed thereunder regarding proper storage of medicine, e-pharmacy, shelf life/expiry period of drugs/cosmetics and pricing of drugs. |
| 8 | 06/02/2020 | 01:30 | 8 | Consideration and adoption of memoranda nos. 2 to 5 |
| 9 | 10/02/2020 | 02:00 | 9 | Briefing by the representatives of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) / Central Bureau of Investigation (CBI) on Rules, Regulations, etc. governing the Recruitment, Promotion, Deputation and Seniority in Central Bureau of Investigation. |
| 10 | 24/02/2020 | 02:30 | 5 | Briefing by the representatives of the Ministry of Railways on Rules/Regulations/Policy on Recruitment, Promotion, Deputation and fixation of Seniority and transfer of Non- Gazetted Officers of Railways. |
| 11 | 05/03/2020 | 01:30 | 10 | Consideration and adoption of:- (i) Draft First Action Taken Report on observations / recommendations contained on the 10th Report of the Committee on Subordinate Legislation (16th Lok Sabha). (ii) Draft Second Report of the Committee on Subordinate Legislation based on the infirmities observed by the Committee during examination of 'Statutory Orders' notified by the Ministries of Finance and Human Resource Development under delegated legislation. (iii) Draft Third Report of the Committee on Subordinate Legislation based on the infirmities observed by the Committee during examination of 'Statutory Orders' notified by the Ministries of Finance and Shipping under delegated legislation. |
| 12 | 18/03/2020 | 02:30 | 10 | Briefing by the representatives of various Associations/ NGOs on Rules / |

| | | | | |
|----|------------|-------|---|---|
| | | | | Regulations framed under Drugs and Cosmetics Act, 1940 and other related issues including e-pharmacy by the :- (i) Association of Retails Chemists and Druggists; (ii) Association of e-pharma companies (iii) Non – Governmental Oranigstions (NGOs) |
| 13 | 04/08/2020 | 02:00 | 7 | Consideration and adoption of Memo on amendment to Rules 317 & 320 of the Rules of Procedure and Conduct of Business in Lok Sabha . Briefing by the representatives of Ministry of Road Transport and Highways /Home Affairs on Rules/Regulations governing to variation of Speed limits of vehicles in Delhi/NCR. Briefing by the representatives of Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) on Non-furnishing of comments on 31st Report (16th LS) & 38th Report (16th LS). |
| 14 | 07/09/2020 | 02:15 | 7 | Consideration and adoption of Draft Memorandum by the Committee regarding amendment to Rules 317 and 320 of the Rules of Procedure and Conduct of Business in Lok Sabha. Consideration and adoption of the following draft Memoranda by the Committee:- (i) The Ministry of Health and Family Welfare, Central Government Health Scheme Organisation, Paramedical and General Categories (Group C Posts) Recruitment Rules, 2015. (ii) The Insurance Regulatory and Development Authority of India (Assets, Liabilities and Solvency Margin of General Insurance Business Regulations, 2016. (iii) The Bhakra Beas Management Board Amendment Rules, 2017. Briefing by the representatives of Ministry of Health and Family Welfare on the Rules, Regulations framed under the Epidemic Disease Act, 1897 and also regulations / guidelines issued under the Act with regard to COVID-19 pandemic. |

| | | | | |
|----|------------|-------|----|--|
| 15 | 21/09/2020 | 00:30 | 7 | <p>Consideration and adoption of the following Draft reports of the Committee on Subordinate Legislation :-</p> <p>(i) Draft 4th Report of the Committee on the Insurance Ombudsman Rules, 2017.</p> <p>(ii) Draft 5th Report of the Committee based on the examination of Statutory Orders on the Ministry of Health and Family Welfare, Central Government Health Scheme Organisation, Paramedical and General Category (Group C Posts) Recruitment Rules, 2015.</p> <p>(iii) Draft 6th Report of the Committee based on the examination of Statutory Orders on the Insurance Regulatory and Development Authority of India (Assets, Liabilities and Solvency Margin of General Insurance Business) Regulations, 2016.</p> <p>(iv) Draft 7th Report of the Committee based on the examination of Statutory Orders on the Bhakra Beas Management Board Amendment Rules, 2017.</p> |
| 16 | 23/09/2020 | 01:45 | 6 | <p>Briefing by the representatives of Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) on Rules / Regulations / bye-laws governing various issues relating to wastage of food grains in the country under the National Food Security Act, 2013.</p> |
| 17 | 24/09/2020 | 02:15 | 10 | <p>Briefing by the representatives of Ministry of Jal Shakti (Department of Water Resources, River Development and Ganga Rejuvenation) on:-</p> <p>(i) Rules / Regulations framed under 'Inter-State River Water Disputes Act 1956' enacted under the Article 262 of the Constitution of India and as amended from time to time;</p> <p>(ii) Rules / Regulations relating to the issue of 'Inter-linking of Rivers in India'.</p> |
| 18 | 25/09/2020 | 02:00 | 8 | <p>Briefing by the representatives of Ministry of Petroleum and Natural Gas on examination of Rules / Regulations / bye-laws framed / Orders issued under Essential Commodities Act, 1955 with specific reference to adulteration of petrol /</p> |

| | | | | |
|----|------------|-------|---|---|
| | | | | diesel and other petroleum products. |
| 19 | 07/10/2020 | 02:00 | 5 | Briefing by the representatives of the Ministry of Finance on the followings:- (i) Rules/Regulations framed under Section 52 and other Sections of 'The Banking Regulations Act, 1949', as amended from time to time; (ii) Rules/Regulations framed under Section 38 and other Sections of 'The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, as amended from time to time; and (iii) 'State Bank of India General Regulations' framed under Sections 49 and 50 and other sections of 'The State Bank of India Act, 1955', as amended from time to time. |
| 20 | 08/10/2020 | 01:30 | 5 | Briefing by the representatives of the Ministry of Coal on the followings:- (i) Rules/Regulations framed under Section 31 and other Sections of 'The Coal Mines (Special Provisions) Act, 2015', as amended from time to time; and (ii) The Coal Blocks Allocation Rules, 2017 framed under Section 13 and other Sections of 'The Mines and Minerals (Development and Regulation) Act, 1957', as amended from time to time. |

III. Details of number of sittings of the Committee attended by each Member

8.5 Statement showing the number of Sittings of the Committee attended by each member is given as follows:

| S.No. | | No. of sittings attended |
|--------------|--|---------------------------------|
| 1. | Shri Raghurama Krishnaraju Kunumuru- Chairperson | 20 |
| | Members | |
| 2. | Prof. S.P. Singh Baghel, | 8 |
| 3. | Shri Ajay Bhatt, | 16 |
| 4. | Shri Jyotirmay Singh Mahato, | 6 |
| 5. | Shri Pinaki Misra, | 12 |
| 6. | Shri Chandeshwar Prasad, | 8 |
| 7. | Shri Suresh Pujari, | 9 |

| | | |
|-----|------------------------------|----|
| 8. | Shri A.Raja, | 10 |
| 9. | Shri Nama Nageshwar Rao, | 15 |
| 10 | Shri N.Uttam Kumar Reddy, | 3 |
| 11. | Shri Sanjay Seth, | 13 |
| 12. | Shri Mahendra Singh Solanky, | 4 |
| 13. | Shri Su Thirunavukkarasar, | 7 |
| 14. | Shri B.Manickam Tagore | 6 |
| 15. | Shri Ram Kripal Yadav | 9 |

IV. Visits for on-the-spots studies

8.6 The Committee undertook no study visits during the period under review.

V. Reports Presented

8.7 During the period, the Committee on Subordinate Legislation presented the following Original Reports to the House on the infirmities observed in Rules/Orders notified in the Gazette of India :-

| Sl. No. | Report No. | Subject | Date of Presentation |
|---------|-----------------|---|----------------------|
| 1 | 2 nd | Report on the statutory orders notified by the Ministry of Finance and the Ministry of Human Resource Development under delegated legislation. | 13.03.2020 |
| 2 | 3 rd | Report on the statutory orders notified by the Ministry of Finance and the Ministry of Shipping under delegated legislation. | 16.03.2020 |
| 3 | 4 th | Report on the Insurance Ombudsman Rules, 2017. | 22.09.2020 |
| 4 | 5 th | Report on the Ministry of Health and Family Welfare, Central Government Health Scheme Organisation, Paramedical and General Categories (Group-C Posts) Recruitment Rules, 2015. | 22.09.2020 |
| 5 | 6 th | Report on the Insurance Regulatory and Development Authority of India (Assets, Liabilities and Solvency Margin of General Insurance Business) Regulations, 2016. | 22.09.2020 |
| 6 | 7 th | Report on the Bhakra Beas Management Board Amendment Rules, 2017. | 22.09.2020 |

VI. Action Taken Report

8.8 During the period, the Committee on Subordinate Legislation presented one Action Taken Report to the House:-

| Sl.No. | Report No. | Subject | Date of Presentation |
|--------|-----------------|--|----------------------|
| 1. | 1 st | Action Taken by Government on the Observations/Recommendations contained in the Tenth Report of the Committee on Subordinate Legislation (Sixteenth Lok Sabha) . | 12.03.2020 |

CHAPTER – NINE

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

I. Constitution of Committee

9.1 The Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the year 2019-2020 was constituted on 24th July, 2019 and continued in office till 30th April, 2020.

9.2 The Committee consisted of 20 Members of Lok Sabha and 10 Members of Rajya Sabha. The Speaker appointed Dr. Kirit P. Solanki, Member of the Committee, as the Chairperson of the Committee. . The composition of the Committee for the years 2019-20 is as follows:

Dr. Kirit Premji Bhai Solanki - Chairperson

Members Lok Sabha

2. Shri Girish Chandra
3. Shri Santokh Singh Chaudhary
4. Shri Anil Firojiya
5. Shri Tapir Gao
6. Shri Saumitra Khan
7. Ms. Goddeti Madhavi
8. Smt. Pratima Mondal
9. Shri A. Narayanaswamy
10. Shri Ashok Mahadeorao Nete
11. Shri Vincent H. Pala
12. Shri Chhedi Paswan
13. Shri A. Raja
14. Shri Upendra Singh Rawat
15. Smt. Sandhya Ray
16. Shri Rebati Tripura
17. Shri Bishweswar Tudu
18. Shri Krupal Balaji Tumane
19. Shri Bhanu Pratap Singh Verma
20. Shri Prince Raj*

Members Rajya Sabha

21. Shri Abir Ranjan Biswas
22. Shri Shamsher Singh Dullo
23. Dr. Narendra Jadhav
24. Shri Amar Shankar Sable
25. Shri Ram Shakal
26. Shri Veer Singh
27. Shri K. Somaprasad
28. Smt. Wansuk Syiem
29. Mahant Shambhuprasadji Tundiya
30. Shri Ramkumar Verma

II. Subjects selected for examination

9.3. The Committee selected the following subjects for examination during 2019-20:-

Ministry of Tribal Affairs

- (i) Examination of Annual Reports of National Commission for Scheduled Tribes presented under Article 338A(5)(d) of the Constitution of India and to report as to the measures that should be taken by the union Government in respect to matters within the purview of the Union Government.

Ministry of Law and Justice

- (i) Status of constitution of All India Judicial Service in terms of the Constitutional provisions.

Ministry of Home Affairs

- (i) Reservation for and employment of Scheduled Castes and Scheduled Tribes in Delhi Police.
- (ii) Reservation for and employment of Scheduled Castes and Scheduled Tribes in New Delhi Municipal Council (NDMC).
- (iii) Study of atrocity cases against Scheduled Castes and Scheduled Tribes with respect to implementation of the Prevention of Atrocities Act, 1989

Ministry of Housing and Urban Affairs

- (i) Reservation for and employment of Scheduled Castes and Scheduled Tribes in Delhi Metro Rail Corporation (DMRC).
- (ii) Issues relating to rights on land allotted under Prime Ministers 20 point programme to the landless Scheduled Castes and Scheduled Tribes in NCT of Delhi.

Ministry of Corporate Affairs

- (i) Advancement of Scheduled Castes and Scheduled Tribes under 'Corporate Social Responsibility'(CSR) funding and schemes

Ministry of Railways

- (i) Reservation for and employment of Scheduled Castes and Scheduled Tribes in the Indian Railways.

Ministry of Finance

- (i) Reservation for and employment of Scheduled castes and Scheduled tribes in Public Sector Insurance Companies.
- (ii) Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Banks/Financial Institutions/Reserve Bank of India and credit facilities being provided to them by the Banks.

Ministry of Petroleum and Natural Gas

- (i) Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Oil Companies and status of allotment of Petrol and Gas agencies to Scheduled Castes and Scheduled Tribes.

Ministry of Human Resource Development

- (i) Role of educational Institutions including Central Universities, Engineering Colleges, IITs, Medical Institutes and Central Board of Secondary Education in socio-economic development of Scheduled Castes and Scheduled Tribes

Ministry of Coal

- (i) Implementation of Reservation Policy for Scheduled Castes and Scheduled Tribes in Coal India Ltd. and its subsidiaries (8)

Department of Personal, Public Grievances and Pension

- (i) Role of the Ministry of personnel, Public Grievances and Pensions (Department of Personnel & Training) in formulation, implementation and monitoring of reservation policy.
- (ii) Ways and means to ensure reservation for SCs and STs in the light of Privatisation, outsourcing of work and contractual employment in Government Services, PSUs and autonomous bodies.

III. Constitution of Sub-Committees/Study Groups

9.4 No Sub-Committees/Study Groups were constituted to facilitate the Committee for examination of various subjects.

IV. Sitzings of the Committee

9.5 During the period under report, the Committee held **12** sittings lasting **15 Hours 15** Minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|----------------|------------------------|--|--------------|----------------------------------|---|
| 1. | 2 | 3 | | 4 | 5 |
| | | Hrs. | Mins. | | |
| 1. | 06.08.2019 | 01 | 00 | 21 | Introductory meeting of the newly constituted Committee; and consideration of Memorandum No. 1 regarding selection of subjects for examination during the year 2019-20 |
| 2. | 14.08.2019 | 01 | 00 | 15 | (i) Follow-up meeting with the representatives of the Ministry of Communications (Department of Telecommunications) and Bharat Sanchar Nigam Limited (BSNL) on the issue of implementation of reservation in promotion as per Supreme Court order. (ii) Personal hearing of the representatives of SC/ST Military Engineering Services (MES) regarding promotions on merit. |
| 3. | 22.08.2019 | 01 | 00 | 15 | Follow-up meeting with the representatives of the Ministry of |

| | | | | | |
|----|------------|----|----|----|---|
| | | | | | Communications (Department of Telecommunications) and Bharat Sanchar Nigam Limited (BSNL) on the issue of implementation of reservation in promotion as per Supreme Court order. |
| 4. | 13.09.2019 | 01 | 15 | 23 | Further follow-up meeting with the representatives of the Ministry of Finance (Department of Financial Services) and National Insurance Company Limited on the subject "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Public Sector Insurance Companies". |
| 5. | 01.10.2019 | 01 | 45 | 17 | Briefing meeting with the representatives of the Ministry of Petroleum and Natural Gas and Oil and Natural Gas Corporation (ONGC) on the subject – "Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Oil Companies and Status of allotment of Petrol and Gas Agencies to Scheduled Castes and Scheduled Tribes". |
| 6 | 23.10.2019 | 02 | 00 | 18 | (i) Briefing meeting with the representatives of the Ministries of Personnel, Public Grievances and Pensions (Department of Personnel and Training) and Ministry of Information and Broadcasting (Prasar Bharati) on the subject – "Ways and means to ensure reservation for Scheduled Castes and Scheduled Tribes in the light of 54rivatization, outsourcing of work and contractual employment in Government services, Public Sector Undertakings and Autonomous Bodies and other matter connected to implementation of Reservation Policy in promotion in Prasar Bharati as per Supreme Court Order". (ii) Briefing by the Ministry of Defence on follow up action in pursuance of its meeting held on 6.3.2019 on the issue of promotion from JE to AE and AE to Executive Engineer and other matters connected thereto in Military Engineering Service (MES). |
| 7. | 28.11.2019 | 01 | 15 | 14 | Follow up meeting with the representatives of the M/o Communications (Department of Telecommunications) and BSNL on the issue of implementation of |

| | | | | | |
|-----|------------|----|----|----|--|
| | | | | | reservation in promotion as per Supreme Court order. |
| 8. | 02.12.2019 | 01 | 00 | 18 | Follow up meeting with the representatives of the Ministries of Personnel, Public Grievances and Pensions (Department of Personnel and Training) and Ministry of Information and Broadcasting (Prasar Bharati) on the subject – “Ways and means to ensure reservation for Scheduled Castes and Scheduled Tribes in the light of 55rivatization, outsourcing of work and contractual employment in Government services, Public Sector Undertakings and Autonomous Bodies and other matter connected to implementation of Reservation Policy in promotion in Prasar Bharati as per Supreme Court Order”. |
| 9. | 09.01.2020 | 00 | 30 | 17 | Evidence of the representatives of the Ministry of Home Affairs and Delhi Police on the subject – “Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Delhi Police”. |
| 10. | 10.02.2020 | 01 | 30 | 19 | (i) Consideration and adoption of draft action taken report on Twenty Fifth Report (16 th Lok Sabha) of the Committee on the subject “Monitoring of the Scheduled Castes Sub Plan by the Ministry of Social Justice and Empowerment and its implementation for development and Welfare of Scheduled Castes; (ii) Evidence of the representatives of the Ministry of Coal and Coal India Limited on the subject “Reservation for and employment of Scheduled Castes and Scheduled Tribes in Coal India Limited”. |
| 11. | 26.02.2020 | 01 | 30 | 15 | Evidence of the representatives of the Ministry of Tribal Affairs and National Commission for Scheduled Tribes on subject – “Examination of Annual Reports of NCST presented under Article 338A(5) (d) of the Constitution of India and to report as to the measures that should be taken by the Union Government in respect of matters within the purview of Union Government”. |
| 12 | 16.03.2020 | 01 | 30 | 21 | Evidence of the representatives of the Ministry of Home Affairs and New Delhi Municipal Council on the subject |

| | | | | | |
|--|--|--|--|--|--|
| | | | | | "Reservation for and Employment of SCs and STs in NDMC". |
|--|--|--|--|--|--|

V. Details of Number of Sittings attended by each Member

9.6 Statement showing the number of sittings of the Committee attended by each member is as follows:

| Sl.No. | Members | No. of Sittings attended |
|--------|--|--------------------------|
| 1 | Dr. Kirit P. Solanki, Chairperson | 12 |
| | Lok Sabha | |
| 2 | Shri Girish Chandra | 10 |
| 3 | Shri Santokh Singh Chaudhary | 06 |
| 4 | Shri Anil Firojiya | 03 |
| 5. | Shri Tapir Gao | 03 |
| 6 | Shri Saumitra Khan | 02 |
| 7. | Ms. Goddeti Madhavi | 08 |
| 8. | Smt. Pratima Mondal | 09 |
| 9. | Shri A. Narayanaswamy | 03 |
| 10. | Shri Ashok Mahadeorao Nete | 06 |
| 11. | Shri Vincent H. Pala | 05 |
| 12. | Shri Chhedi Paswan | 07 |
| 13. | Shri A. Raja | 07 |
| 14. | Shri Upendra Singh Rawat | 07 |
| 15. | Smt. Sandhya Ray | 07 |
| 16. | Shri Rehati Tripura | 07 |
| 17. | Shri Bishweswar Tudu | 06 |
| 18. | Shri Krupal Balaji Tumane | 07 |
| 19. | Shri Bhanu Pratap Singh Verma | 12 |
| 20. | (i) Shri Ramchandra Paswan# (ii) Shri Prince Raj* | 00 03 |
| | Rajya Sabha | |
| 21. | Shri Abir Ranjan Biswas | 10 |
| 22. | Shri Shamsher Singh Dullo | 11 |
| 23. | Dr. Narendra Jadhav | 05 |
| 24. | Shri Amar Shankar Sable | 04 |
| 25. | Shri Ram Shakal | 10 |
| 26. | Shri Veer Singh | 09 |
| 27. | Shri K. Somaprasad | 09 |
| 28. | Smt. Wansuk Syiem | 09 |
| 29. | Mahant Shambhuprasadji Tundiya | 05 |
| 30. | Shri Ramkumar Verma | 11 |

#Died on 21.07.2019

* Elected as Member to serve the Committee w.e.f. 27.11.2019 vice Shri Ramchandra Paswan

VI. Bills referred

9.7 -----NA-----

VII. Material and Memoranda received

9.8 -----NA-----

VIII. Study Visits undertaken

9.9 During the period the Committee undertook two on the spot Study Visits. The composition of various groups which undertook the study visits, the places visited and date of visits is given as under:

| Places of Visit | Date | Members | |
|---|--|--|---|
| | | Lok Sabha | Rajya Sabha |
| Guwahati, Itanagar, Imphal and Kolkata (i) North East Frontier Railway (NFR) (ii) Rural Electrification Corporation Limited (REC) and (iii) ONGC at Guwahati; (i) Tea Board India and (ii) POWERGRID at Itanagar; (i) Manipur University (ii) Regional Institute of Medical Sciences (RIMS) and (iii) NHPC Limited at Imphal; and (i) Garden Reach Shipbuilders & Engineers Ltd. (GRSE) (ii) Ordnance Factory Board (OFB) and (iii) Coal India Limited (CIL) at Kolkata. | 1 st to 6 th November, 2019 | (i) Dr. Kirit P. Solanki - Chairperson, (ii) Shri Rebati Tripura (iii) Shri Saumitra Khan (iv) Shri Tapir Gao (v) Shri Upendra Singh Rawat (vi) Smt. Sandhya Ray (vii) Smt. Pratima Mondal (viii) Smt. Goddeti Madhavi (ix) Shri Krupal Balaji Tumane (x) Shri A. Narayanaswamy (xi) Shri Bishweswar Tudu (xii) Shri Bhanu Pratap Singh Verma | (i) Dr. Narendra Jadhav (ii) Shri Veer Singh (iii) Shri Ram Shakal (iv) Smt. Wansuk Syiem (v) Shri Abir Ranjan Biswas (vi) Shri K. Somaprasad |
| Chennai, Puducherry, Goa and Mumbai (i) Chennai Petroleum Corporation Ltd. (CPCL) at Chennai; (i) NLC India Limited at Puducherry; (i) Goa Shipyard Limited (ii) ONGC Videsh Limited (iii) General Insurance Corporation of India & (iv) BPCL at Goa; (i) IDBI and (ii) SBI at Mumbai. | 21 st to 25 th January, 2020 | (i) Dr. Kirit P. Solanki - Chairperson, (ii) Shri Girish Chandra (iii) Shri Santokh Singh Chaudhary (iv) Shri Anil Firojiya (v) Shri Saumitra Khan (vi) Smt. Pratima Mondal (vii) Shri Upendra Singh Rawat (viii) Shri Rebati Tripura (ix) Shri Bishweswar Tudu (x) Shri Krupal Balaji Tumane (xi) Prince Raj | (i) Shri Abir Ranjan Biswas (ii) Shri Shamsher Singh Dullo (iii) Dr. Narendra Jadhav (iv) Shri Ram Shakal (v) Shri K. Somaprasad (vi) Smt. Wansuk Syiem (vii) Shri Ramkumar Verma (viii) Shri Veer Singh |

IX. Original Reports presented

9.10

-----NIL-----

X. Action Taken Reports

9.11 One Action Taken Report was presented to the House during the period under review:

| Sl. No | Report | Subject | Date of Presentation |
|--------|-----------------|--|----------------------|
| 1 | 1 st | Action taken by the Government on the recommendations contained in the Twenty-Fifth Report (16 th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject "Monitoring of the Scheduled Caste Sub Plan(SCSP) by Ministry of Social Justice and its implementation for development and welfare of Scheduled Caste' | 18.03.2020 |

XI. Action Taken Statements were Laid

Following 02 Action Taken Statements were laid:-

| Report No. | Subject | Date of Laying the Statement |
|------------------|---|------------------------------|
| 15 th | Final action taken statement of the government on the recommendations contained in chapter I of the twenty-seventh report (16th Lok Sabha) of the committee on the welfare of scheduled castes and scheduled tribes regarding action taken by the government in the fifteenth report (16th Lok Sabha) pertaining to the ministry of housing and urban affairs on the subject "reservation for and employment of scheduled castes and scheduled tribes in Delhi metro rail corporation (DMRC)". | 22.11.2019 |
| 31 st | Final action taken statement of the government on the recommendations contained in chapter I of the twenty-third report (16th Lok Sabha) of the committee on the welfare of scheduled castes and scheduled tribes regarding action taken by the government in the thirty-first report (15th Lok Sabha) pertaining to the ministry of Defence (department of Defence production) on the subject "reservation for and employment of scheduled castes and scheduled tribes in ordnance factory board (OFB)". | 05.02.2020 |

XI Statements made under Direction 73A

Not applicable to Non-DRSCs

CHAPTER – TEN

COMMITTEE ON EMPOWERMENT OF WOMEN

I. Constitution of Committee

10.1 The Committee on the Empowerment of Women for the year 2019-2020 was constituted on 9th October, 2019 and continued in office till 08th October, 2020.

10.2 The Committee consisted of 20 Members of Lok Sabha and 10 Members of Rajya Sabha. The Speaker appointed Dr. Heena Vijaykumar Gavit, MP, as the Chairperson of the Committee. Dr. Heena Vijaykumar Gavit served as Chairperson of the Committee during the tenure of the Committee. The composition of the Committee for the year 2019-20 is as follows:

| S.No. | |
|-------|---|
| 1 | Dr. Heena Vijaykumar Gavit- Chairperson |
| | Members Lok Sabha |
| 2 | Ms. Bhavana Gawali (Patil) |
| 3 | Smt. Locket Chatterjee |
| 4 | Ms. Ramya Haridas |
| 5 | Km. Shobha Karandlaje |
| 6 | Smt. Kanimozhi Karunanidhi |
| 7 | Smt. Raksha Nikhil Khadse |
| 8 | Smt. Poonamben Hematbhai Maadam |
| 9 | Smt. Jyotsna Charandas Mahant |
| 10 | Smt. Kavitha Malothu |
| 11 | Smt. Jaskaur Meena |
| 12 | Mrs. Annpurna Devi, |
| 13 | Smt. Queen Oja |
| 14 | Smt. Shardaben Anilbhai Patel |
| 15 | Smt. Riti Pathak |
| 16 | Smt. Satabdi Roy (Banerjee) |
| 17 | Smt. Gomati Sai |
| 18 | Smt. Sarmistha Sethi |
| 19 | Smt. Sangeeta Kumari Singh Deo |
| 20 | Smt. Geetha Viswanath Vanga |
| | Rajya Sabha |
| 21 | Smt. Jaya Bachchan |
| 22 # | Smt. Jharna Das Baidya |
| 23 | Smt. Misha Bharti |
| 24 | Smt. Vandana Chavan |
| 25 | Smt. Shanta Chhetri |
| 26 \$ | Smt. M.C. Mary Kom |
| 27 @ | Smt. Mamata Mohanta |
| 28 | Ms. Saroj Pandey |
| 29 | Smt. Sampatiya Uikey |
| 30 | Smt. Chhaya Verma |

- # Smt. Jharna Das Baidya nominated as a Member of the Committee w.e.f. 08.08.2020 vice Smt. Sarojini Hembram upon her retirement w.e.f. 2nd April, 2020 .
- \$ Smt. M.C. Mary Kom nominated as a Member of the Committee w.e.f. 08.08.2020 vice Smt. Kakhshan Perween upon her retirement w.e.f. 9th April, 2020..
- @ Smt. Mamata Mohanta nominated as a Member of the Committee w.e.f. 08.08.2020 vice Smt. Vijila Sathyananth upon her retirement w.e.f. 2nd April, 2020.

II. Subjects selected for examination

10.3. The Committee selected the following subjects for examination during 2019-20:-

| S.No. | Name of the Subject | Ministry/Department |
|-------|--|--|
| 1 | Gender Pay Gap | Finance, Labour and Employment, Women and Child Development |
| 2 | Insurance Schemes for Women | Finance |
| 3 | Facilities for Women Senior Citizens in the Country | Social Justice and Empowerment and Women and Child Development |
| 4 | Health Facilities for Tribal Women | Health and Family Welfare, Tribal Affairs and Women and Child Development |
| 5 | Healthcare for Women in the Country | Health and Family Welfare, Women and Child Development |
| 6 | Maternity Benefit Schemes in the Country | Women and Child Development |
| 7 | Condition of Women and Children in Shelter Homes in the Country | Women and Child Development, Home Affairs |
| 8 | Cyber Safety and Security for Women | Women and Child Development, Home Affairs, Electronics and Information technology |
| 9 | Working Conditions of Women in Police Force | Home Affairs, Women and Child Development |
| 10 | Initiatives under Nirbhaya Fund for the Safety of Women | Women and Child Development |
| 11 | The Role of Women in Decision Making | Women and Child Development |
| 12 | Implementation of Laws regarding Property Rights for Women | Law and Justice, Women and Child Development |
| 13 | Legal Awareness among Women in the Country | Law and Justice, Women and Child Development |
| 14 | Impact Assessment of Beti Bachao-Beti Padhao Scheme | Women and Child Development, Health and Family Welfare, Human Resource Development |
| 15 | Empowerment of Women through Education | Human Resource Development, Women and Child Development |
| 16 | Measures to Empower Adolescent Girls | Women and Child Development |
| 17 | Corporate Social Responsibility towards Women | Heavy Industries and Public Enterprises, Corporate Affairs |
| 18 | Jobs for Women-Representation in different Institutes and Government Offices | Personnel, Public Grievances and Pensions, Women and Child Development |
| 19 | Women Self-Help Groups-SHG | Finance, Rural Development, Women and Child Development |
| 20 | Trafficking of Women and Girl Children | Women and Child Development |

III. Constitution of Sub-Committees/Study Groups

10.4 No Sub-Committees/Study Groups were constituted.

IV. Sittings of the Committee

10.5 During the period under report, the Committee held **11** sittings lasting **for 21** hours and 20 Minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed are as follows:

| Sl. No | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|--------|-----------------|---------------------------------|-------|---------------------------|--|
| | | Hrs. | Mins. | | |
| 1. | 2 | 3 | | 4 | 5 |
| 1. | 13.11.2019 | 00 | 40 | 12 | To consider Memorandum No. 1 regarding selection of subjects (2019-2020) |
| 2. | 21.11.2019 | 01 | 30 | 20 | Briefing and Presentation by Ministry of Home Affairs, Women and Child Development and Electronics and Information Technology on the Subject "Cyber Safety and Security For Women" |
| 3. | 04.12.2019 | 01 | 30 | 18 | Interaction with the representatives of Twitter in connection with the examination of the subject 'Cyber Safety and Security for Women. |
| 4. | 05.12.2019 | 02 | 00 | 12 | Interaction with the representatives of Facebook Group (Facebook, WhatsApp and Instagram) in connection with the examination of the subject 'Cyber Safety and Security for Women. |
| 5. | 05.02.2020 | 02 | 40 | 14 | Discussions with Google and cyber experts in connection with the examination of the subject 'Cyber Safety and Security for Women. |
| 6. | 10.02.2020 | 02 | 20 | 18 | Discussions with experts in connection with the examination of the subject Cyber Safety and Security for Women. |
| 7. | 03.03.2020 | 02 | 30 | 18 | (i)Adoption of Draft Action Taken Reports on (a) 14th Report on Yoga and Sports Facilities for Women. (b) 15th Report on Working Conditions of Women Teachers in Schools and (c) 16th Report on Higher Education and Research & Development-Prospects for Women. (ii) Interaction with the heads of Cyber Crime Departments of Maharashtra, Telengana, Delhi and Uttar Pradesh in connection with the examination of the subject Cyber Safety and Security for Women. (iii) Interaction with Shri V.S.K. Kaumudi, DG, Bureau of Police Research and Development BPRD in connection with the examination of the subject Cyber Safety and Security for Women. |
| 8. | 05.03.2020 | 02 | 15 | 14 | Discussions with the representatives of various audit and consulting companies on Cyber Safety and Security for Women. |

| | | | | | |
|----|------------|----|----|----|--|
| | | | | | (KPMG, Delloite, Ernest&Young, Pricewater House Coopers and Tata Consultancy Services) |
| 9. | 12.03.2020 | 02 | 15 | 15 | Oral Evidence of the representatives of the Ministry of Electronics and Information Technology, Ministry of Home Affairs and Ministry of Women and Child Development in connection with the examination of the subject 'Cyber Safety and Security for Women'. |
| 10 | 17.03.2020 | 01 | 30 | 15 | Briefing by the representatives of the Ministry of Social Justice and Empowerment and the Ministry of Women and Child Development in connection with the examination of the subject 'Facilities for Women Senior Citizens in the Country' |
| 11 | 19.03.2020 | 02 | 10 | 17 | Briefing and presentation by the representatives of the Ministry of Heavy Industries and Public Enterprises(Department of Public Enterprises) and Ministry of Corporate Affairs in connection with examination of the subject Corporate Social Responsibility towards Women |
| | Total | 21 | 20 | | |

***Note:** The 12th sitting of the Committee held on 28 August, 2020 in connection with the Oral evidence of the representatives of the Ministry of Heavy Industries and Public Enterprises and Ministry of Corporate Affairs on the subject 'Corporate Social Responsibility towards Women' was adjourned due to lack of quorum 30 minutes after commencing the sitting at 1500 hours. Only three Members attended the sitting.

V. Details of Number of Sitzings attended by each Member

10.6 Statement showing the number of sittings of the Committee attended by each member is as follows:

| S.No. | | Number of sittings attended |
|-------|--|-----------------------------|
| 1 | Dr. Heena Vijaykumar Gavit-Chairperson | 11 |
| | Members Lok Sabha | |
| 2 | Smt. Locket Chatterjee | 11 |
| 3 | Smt. Sangeeta Kumari Singh Deo | 8 |
| 4 | Smt. Annpurna Devi | 6 |
| 5. | Ms. BhavanaGawali (Patil) | 0 |
| 6. | Ms. RamyaHaridas | 3 |
| 7. | Smt. K. Kanimozhi | 2 |
| 8. | Km. Shobha Karandlaje | 7 |
| 9. | Smt. MalothuKavitha | 0 |
| 10. | Smt. Raksha Nikhil Khadse | 9 |
| 11. | Smt.Poonamben Hematbhai Maadam | 7 |
| 12. | Smt. Jyotsna CharandasMahant | 3 |
| 13. | Smt. JaskaurMeena | 7 |
| 14. | Smt. Queen Oja | 7 |
| 15. | Smt. ShardabenAnilbhai Patel | 11 |

| | | |
|-------|---|---------|
| 16. | Smt. Riti Pathak | 11 |
| 17. | Smt. Satabdi Roy (Banerjee) | 4 |
| 18. | Smt. Gomati Sai | 3 |
| 19. | Smt. SarmisthaSethi | 3 |
| 20. | Smt. Geetha Viswanath Vanga | 6 |
| | Rajya Sabha | |
| 21. | Smt. Jaya Bachchan | 0 |
| 22. | Smt. Misha Bharti | 1 |
| 23. | Smt. Vandana Chavan | 10 |
| 24. | Smt. Shanta Chhetri | 6 |
| #25. | Smt. Sarojini Hembram (retired w.e.f.2/4/20) Smt. Jharna Das Baidya (nominated w.e.f.8/8/20) | 6 0 |
| 26. | Ms. Saroj Pandey | 3 |
| \$27. | Smt. Kahkashan Perween (retired w.e.f.9/4/20) Smt. M.C. Mary Kom (nominated w.e.f. 8/8/20) | 10 0 |
| @28. | Smt. Vijila Sathyananth (retired w.e.f. 2/4/20) Smt. Mamata Mohanta (nominated w.e.f.8/8/20) | 9 0 |
| 29. | Smt. Sampatiya Uikey | 3 |
| 30. | Smt. Chhaya Verma | 6 |

- # Smt. Jharna Das Baidya nominated as a Member of the Committee w.e.f. 08.08.2020 *vice* Smt. Sarojini Hembram upon her retirement w.e.f. 2nd April, 2020 .
- \$ Smt. M.C. Mary Kom nominated as a Member of the Committee w.e.f. 08.08.2020 *vice* Smt. Kahkashan Perween upon her retirement w.e.f. 9th April, 2020..
- @ Smt. Mamata Mohanta nominated as a Member of the Committee w.e.f. 08.08.2020 *vic e* Smt. Vijila Sathyananth upon her retirement w.e.f. 2nd April, 2020.

Note: Dr. Heena Vijaykumar Gavit, Chairperson, EWC, Smt. Saroj Pandey and Smt. Chhaya Verma attended the 12th sitting dated 28 August, 2020 also which was adjourned due to lack of quorum.. If we consider their attendance in the 12th sitting, the number of sittings attended by them would be 12, 4 and 7 respectively).

VI. Bills referred – N.A

VII. Material and Memoranda received - Nil

VIII. Study Visits undertaken - Nil

VIII. Original Reports presented - Nil

IX. Action Taken Reports

10.7 During the period under review, the Committee presented the following Action Taken Reports:

| Sl. No. | Report.No. | Subject of The Report | Date of Presentation |
|---------|-----------------|---|----------------------|
| 1 | 1 st | First Report on the Action Taken by the Government on the recommendations contained in the Fourteenth | 16.03.2020 |

| | | | |
|---|-----------------|--|------------|
| | | Report (Sixteenth Lok Sabha) of the Committee on Empowerment of Women (2018-2019) on the subject 'Yoga and Sports Facilities for Women' | |
| 2 | 2 nd | Second Report on the Action Taken by the Government on the recommendations contained in the Fifteenth Report (Sixteenth Lok Sabha) of the Committee on Empowerment of Women (2018-2019) on the subject 'Working Conditions of Women Teachers in Schools'. | 17.03.2020 |
| 3 | 3 rd | Third Report on the Action Taken by the Government on the recommendations contained in the Sixteenth Report (Sixteenth Lok Sabha) of the Committee on Empowerment of Women (2018- 2019) on the subject 'Higher Education and Research and Development – Prospects for Women' | 18.03.2020 |

X. Action Taken Statement Laid

| Report No. | Subject | Date of Laying the Statement |
|-------------------|--|-------------------------------------|
| 13 th | Action Taken by the Government on the recommendations contained in Chapter I and V of the 13th Report of the Committee on Empowerment of Women (2017-2018) on action taken by the Government on the recommendations contained in the 10th Report (Sixteenth Lok Sabha) of the Committee on Empowerment of Women (2016-2017) on the subject 'Women in Detention and Access to Justice'. | 11.12.2019 |

XI Statements made under Direction 73A

-----NA-----

CHAPTER – ELEVEN

GENERAL PURPOSES COMMITTEE

I. Constitution of the Committee

11.1 The General Purposes Committee, consists of Hon'ble Speaker, Hon'ble Deputy Speaker, Members of Panel of Chairpersons, Chairperson of all Standing Parliamentary Committees of Lok Sabha, Leaders of recognized parties and groups in Lok Sabha and such other members as may be nominated by the Speaker. The HS is the ex-officio Chairperson of the Committee. The constitution of the Committee was notified on 21st November, 2019 . The Committee continued in office during the period under report with such changes in the composition as may be required since the members of the committee hold by virtue of the office they hold. In other words, the membership of General Purposes Committee is ex-officio in nature.

11.2. The Speaker is the *ex-officio* Chairperson of the Committee. The composition of the Committee is as under:

| S.No | |
|------|--|
| 1 | Shri Om Birla- Hon'ble Speaker and Chairperson |
| | Members |
| 2 | Shri Rajendra Agrawal |
| 3 | Shri Thalikkottai Rajuthevar Baalu |
| 4 | Shri Sudip Bandyopadhyay |
| 5 | Shri Girish Bhalchandra Bapat |
| 6 | Shri Ramesh Bidhuri |
| 7 | Shri P.P. Chaudhary |
| 8 | Shri Adhir Ranjan Chowdhury |
| 9 | Dr. (Smt.) Kakoli Ghosh Dastidar |
| 10 | Smt. Rama Devi |
| 11 | Shri Parvatagouda Chandanagouda Gaddigoudar |
| 12 | Dr. Heena Vijaykumar Gavit |
| 13 | Shri Prataprao Jadhav |
| 14 | Jaiswal, Dr. Sanjay |
| 15 | Prof. Rita Bahuguna Joshi |
| 16 | Shri Raghu Ramakrishna Raju Kanumuru |
| 17 | Smt. Kanimozhi Karunanidhi |
| 18 | Shri Suresh Kodikunnil |
| 19 | Dr. Virendra Kumar |
| 20 | Smt. Meenakashi Lekhi |
| 21 | Shri Bhartruhari Mahtab |
| 22 | Shri Pinaki Misra |
| 23 | Shri Jual Oram |
| 24 | Shri Jagdambika Pal |
| 25 | Shri Ritesh Pandey |
| 26 | Shri Chirag Paswan |
| 27 | Shri C. R. Patil |
| 28 | Shri N.K. Premachandran |
| 29 | Shri Andimuthu Raja |

| | |
|----|--------------------------------------|
| 30 | Shri Nama Nageswara Rao |
| 31 | Shri Vinayak Bhaurao Raut |
| 32 | Shri Midhun Reddy |
| 33 | Dr. Satya Pal Singh |
| 34 | Shri Shyam Yadav Singh |
| 35 | Shri Radha Mohan Singh |
| 36 | Shri Rajiv Ranjan Singh (Lalan) |
| 37 | Shri Rakesh Singh |
| 38 | Shri Ravneet Singh |
| 39 | Shri Sunil Kumar Singh |
| 40 | Shri Jayant Sinha |
| 41 | Dr. (Prof.) Kirit Premjibhai Solanki |
| 42 | Shri Vinod Kumar Sonkar |
| 43 | Smt. Supriya Sadanand Sule |
| 44 | Dr. Shashi Tharoor |
| 45 | Shri Mulayam Singh Yadav |

II. Subjects selected for examination

11.3. GPC consider and advise on such matters concerning the affairs of the House as referred by HS from time to time.

III. Constitution of Sub-Committees of the Committee, if applicable.

11.4 No Sub-Committees has been set up so far

IV. Sittings of the Committee

11.5 During the period under report, the Committee held 2 sittings lasting 2 hours 30 Minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|---------|-----------------|---------------------------------|-------|---------------------------|---------|
| | | Hrs. | Mins. | | |
| 1. | 2 | 3 | 4 | 5 | |
| 1. | 10.02.2020 | 01 | 10 | 34 | Nil |
| 2. | 19.03.2020 | 01 | 20 | 38 | Nil |
| | Total | | | | |

V. Details of Number of Sittings attended by each Member

1.6 Statement showing the number of sittings of the Committee attended by each member is as follows:

| S.No | | No. of Sittings attended by Member To be filled by Committee Branch |
|------|--|---|
| 1 | Shri Om Birla- Hon'ble Speaker and Chairperson | 2 |
| | Members | |

| | | |
|----|--|---|
| 2 | Shri Rajendra Agrawal | 2 |
| 3 | Shri Thalikkottai Rajuthevar Baalu | 2 |
| 4 | Shri Sudip Bandyopadhyay | 2 |
| 5 | Shri Girish Bhalchandra Bapat | 2 |
| 6 | Shri Ramesh Bidhuri | 2 |
| 7 | Shri P.P. Chaudhary | 2 |
| 8 | Shri Adhir Ranjan Chowdhury | 2 |
| 9 | Dr. (Smt.) Kakoli Ghosh Dastidar | 1 |
| 10 | Smt. Rama Devi | 2 |
| 11 | Shri Parvatagouda Chandanagouda Gaddigoudar | 2 |
| 12 | Dr. Heena Vijaykumar Gavit | 1 |
| 13 | Shri Prataprao Jadhav | 1 |
| 14 | Jaiswal, Dr. Sanjay | 2 |
| 15 | Prof. Rita Bahuguna Joshi | 2 |
| 16 | Shri Raghu Ramakrishna Raju Kanumuru | 2 |
| 17 | Smt. Kanimozhi Karunanidhi | 1 |
| 18 | Shri Suresh Kodikunnil | 2 |
| 19 | Dr. Virendra Kumar | 2 |
| 20 | Smt. Meenakashi Lekhi | 2 |
| 21 | Shri Bhartruhari Mahtab | 2 |
| 22 | Shri Pinaki Misra | 1 |
| 23 | Shri Jual Oram | 2 |
| 24 | Shri Jagdambika Pal | 2 |
| 25 | Shri Ritesh Pandey | 2 |
| 26 | Shri Chirag Paswan | 1 |
| 27 | Shri C. R. Patil | 2 |
| 28 | Shri N.K. Premachandran | 2 |
| 29 | Shri Andimuthu Raja | 2 |
| 30 | Shri Nama Nageswara Rao | 2 |
| 31 | Shri Vinayak Bhaurao Raut | 1 |
| 32 | Shri Midhun Reddy | 1 |
| 33 | Dr. Satya Pal Singh | 2 |
| 34 | Shri Shyam Yadav Singh | 2 |
| 35 | Shri Radha Mohan Singh | 2 |
| 36 | Shri Rajiv Ranjan Singh (Lalan) | 2 |
| 37 | Shri Rakesh Singh | 0 |
| 38 | Shri Ravneet Singh | 1 |
| 39 | Shri Sunil Kumar Singh | 2 |
| 40 | Shri Jayant Sinha | 2 |
| 41 | Dr. (Prof.) Kirit Premjibhai Solanki | 2 |
| 42 | Shri Vinod Kumar Sonkar | 1 |
| 43 | Smt. Supriya Sadanand Sule | 1 |
| 44 | Dr. Shashi Tharoor | 1 |
| 45 | Shri Mulayam Singh Yadav | 0 |

VI. Bills referred

11.7 Not applicable to GPC

VII. Material and Memoranda received.

11.8 One Memorandum received

VIII. Study Visits undertaken

11.9 Nil

VIII. Original Reports presented

11.10 Committee does not present any report to the House

IX. Action Taken Reports

11.11 GPC does not present any ATR. The decisions taken by the Committee as recorded in the approved minutes are sent to the concerned officers and agencies for implementation

X. Action Taken Statement Laid

11.12 Not applicable to GPC

XI Statements made under Direction 73A

11.13 Not applicable to GPC

CHAPTER - TWELVE

HOUSE COMMITTEE

I. Constitution of the Committee

12.1. The House Committee for the year **2019-20** was constituted on **25th June, 2019** and continued in office till 24th June, 2020 .

12.2. The Committee consisted of **12 Members** of Lok Sabha. The Hon'ble Speaker appointed Shri C.R. Patil as the Chairperson of House Committee. The composition of the Committee is given as under:

| S.No | |
|------|--------------------------------|
| 1 | Shri C. R. Patil - Chairperson |
| | Members |
| 2 | Shri Kalyan Banerjee |
| 3 | Shri Sudheer Gupta |
| 4 | Shri Prataprao Jadhav |
| 5 | Smt. Kanimozhi |
| 6 | Smt. Jaskaur Meena |
| 7 | Shri P.V. Midhun Reddy |
| 8 | Shri Gopal Chinayya Shetty |
| 9 | Shri G. M. Siddeshwara |
| 10 | Smt. Sangeeta Kumari Singh Deo |
| 11 | Shri Manickam Tagore |
| 12 | Shri Bhanu Pratap Singh Verma |

II. Subjects selected for examination

12.3 Agenda regarding Members' Services/facilities are discussed and placed before the Committee in the form of Memoranda

III. Constitution of Sub-Committees/Study Groups

12.4 No Sub-Committees/Study Groups was constituted.

IV. Sittings of the Committee

12.5 During the period under report, the Committee held **06** sitting lasting **07 hours and 40 Minutes**. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|---------|-----------------|---------------------------------|-------|---------------------------|--|
| 1. | 2 | 3 | | 4 | |
| | | Hrs. | Mins. | | |
| 1. | 8.7.2019 | 01 | 05 | 12 | (i) Consideration and approval of criteria by the House Committee to be followed for allotment of regular accommodation to |

| | | | | | |
|----|------------|----|----|----|---|
| | | | | | Members. (ii) Constitution of Accommodation sub Committee for the allotment of residential accommodation to elected Members of 17 th Lok Sabha (iii) Constitution of requests of 16 th Lok Sabha(now ex-MPs) for extension/retention of residential accommodation after ceasing to be a Member of Lok Sabha |
| | 19.08.2019 | 01 | 00 | 08 | (i) Status of redevelopment of North Avenue and Dr. B.D. Marg and (ii) Inauguration of newly constructed 36 duplex flats at North Avenue |
| 3. | 15.10.2019 | 01 | 45 | 05 | (i) Issues related to Mobile/broadband connectivity in North Avenue Duplex flat area (ii) Status of vacation of accommodation by ex-MPs (iii) Terms and conditions for the allotment of Multi-Purpose Hall at Western Court Annexe (iv) Discussion regarding redevelopment of North Avenue Phase-I &II and Power Point Presentation by CPWD (v) Status /progress of redevelopment of Dr. B.D. Marg. |
| 4. | 02.01.2020 | 01 | 20 | 05 | (i) Status/progress of redevelopment/construction of flats at Dr. B. D. Marg (ii) Consideration regarding installation of gates/stainless steel grill at staircase of newly constructed flats in North Avenue. |
| 5 | 26.02.2020 | 01 | 30 | 05 | (i)Status of construction of 76 flats at Dr. B. D. Marg. (ii) Redevelopment of BKS Marg. |

| | | | | | |
|----|------------|----|----|----|--|
| | | | | | <p>(iii) Status of habitability of regular accommodation allotted to MPs of 17th Lok Sabha.</p> <p>(iv) Consideration of Estimates for conversion of hall at First Floor WCA into dormitory.</p> <p>(v) Consideration of estimates for vehicle & pedestrian Management system at WCH/WCA.</p> <p>(vi) Consideration of estimates for fixing pre-cast GRC balusters railing at Ground Floor at Western Court Hostel.</p> <p>(vi) Provision of catering services at MPs Canteen, South Avenue.</p> <p>(vii) Provision of catering services at Multi Purpose Hall at Western Court Annexe.</p> |
| 6. | 12.03.2020 | 01 | 00 | 08 | <p>(i) Status of construction of 76 flats at Dr. B. D. Marg.</p> <p>(ii) Redevelopment of BKS Marg.</p> |

V. Details of Number of Sitzings attended by each Member

12.6 Statement showing the number of sittings of the Committee (2019-20) attended by each Member is as follows:

| S.No | | No. of Sitzings attended by each Member |
|------|--------------------------------|---|
| 1 | Shri C. R. Patil - Chairperson | 06 |
| | Members | |
| 2 | Shri Kalyan Banerjee | 04 |
| 3 | Shri Sudheer Gupta | 03 |
| 4 | Shri Prataprao Jadhav | 03 |
| 5 | Smt. Kanimozhi | 02 |
| 6 | Smt. Jaskaur Meena | 03 |
| 7 | Shri P.V. Midhun Reddy | 02 |
| 8 | Shri Gopal Chinayya Shetty | 05 |
| 9 | Shri G. M. Siddeshwara | 03 |
| 10 | Smt. Sangeeta Kumari Singh Deo | 03 |
| 11 | Shri Manickam Tagore | 04 |
| 12 | Shri Bhanu Pratap Singh Verma | 05 |

VI. Bills referred

12.7

Nil

VII. Material and Memoranda received.

12.8 Nil

VIII. Study Visits undertaken

12.9 Nil

IX. Original Reports presented

12.9 -----NIL-----

IX. Action Taken Reports

12.10 Nil

X. Action Taken Statement Laid

12.11 Nil

XI Statements made under Direction 73A

12.12 Nil

CHAPTER – THIRTEEN

JOINT COMMITTEE ON OFFICES OF PROFIT

I. Constitution of Committee

13.1 The Joint Committee on Offices of Profit was constituted on 16th September, 2019 for the duration of Seventeenth Lok Sabha on a motion adopted by Lok Sabha on 23rd July, 2019 and concurred to by Rajya Sabha on the same day.

13.2 The Committee consists of 15 Members (10 Members of Lok Sabha and 05 Members of Rajya Sabha). Dr. Satya Pal Singh, MP (Lok Sabha) was appointed as the Chairperson of the Committee by the Speaker, Lok Sabha. The composition of the Committee is as follows:

| S.No | |
|------|-----------------------------------|
| 1. | Dr. Satya Pal Singh - Chairperson |
| | Members Lok Sabha |
| 2. | Shri Behanan Benny |
| 3. | Shri Vinod Chavda |
| 4. | Shri Vijay Kumar Hansdak |
| 5. | Dr. Manoj Rajoria |
| 6. | Smt. Aparajita Sarangi |
| 7. | Shri Mahendra Singh Solanky |
| 8. | Shri L.S. Tejasvi Surya |
| 9. | Shri Balashowry Vallabhaneni |
| 10. | Shri Shyam Singh Yadav |
| | Rajya Sabha |
| 11. | Shri Sasmit Patra |
| 12. | Shri Mahesh Poddar |
| 13. | Shri V. Vijayasai Reddy |
| 14. | Ms. Dola Sen |
| 15. | Vacant@ |

@ Dr. K. Keshava Rao, MP (RS) has retired from Rajya Sabha w.e.f. 9th April, 2020.

II. Subjects selected for examination

13.3 The Committee as per their mandate examines the queries related to Offices of Profit received from the Members of Parliament/Ministries of Government of India/ State Governments/Other Institutions. No formal selection/ adoption of subjects is done as in the case of DRSCs.

III. Constitution of Sub-Committees/Study Groups

13.4 No Sub-Committees/Study Groups were constituted.

IV. Sitzings of the Committee

13.5 During the period under report, the Committee held **03** sittings lasting 03 hours 30 Minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows :-

| Date of sittings | Duration | | No. of Members present | Subjects discussed |
|------------------|----------|---------|------------------------|---|
| | Hours | Minutes | | |
| 30.09.2019 | 01 | 30 | 10 | <p>(i) Consideration and adoption of Memorandum No.I and chalking out future course of action of the Committee; and</p> <p>(ii) Oral evidence of the Ministry of Law and Justice (Legislative Department and Department of Legal Affairs) for having a status update on the follow up action taken by the Ministry of Law and Justice in respect of the following two Reports of the erstwhile Committees: -</p> <p>(i) The Joint Parliamentary Committee to examine the Constitutional and Legal Position Relating to Office of Profit (14th LS), reiterated in the 28th Report of 16th Lok Sabha.</p> <p>(ii) A Comprehensive Review of Parliament (Prevention of Disqualification) Act, 1959 - Way Forward, 28th Report (16th Lok Sabha).</p> |
| 20.11.2019 | 01 | 15 | 06 | <p>(i) Oral evidence of the representatives of the Ministries of Law & Justice and Animal Husbandry, Dairying & Fisheries in connection with the election/nomination of six Members of Parliament to the Animal Welfare Board of India. Oral evidence of the Ministry of Law and Justice (Legislative Department and Department of Legal Affairs);</p> <p>(ii) Status update on the action taken by the Ministry on the recommendations contained in the Report "A Comprehensive review of Parliament (Prevention of Disqualification) Act, 1959-Way Forward", 28th Report (16thLok Sabha);</p> |

| | | | | |
|--------------|-----------|-----------|-----------|---|
| | | | | (iii) Appointment/nomination of Member of Parliament to the Committee, Board and District Level Committee constituted for Central/Districts Jails by the State Government-Reg; and (iv) Request of Prof. Manoj Kumar Jha and Shri Rakesh Kumar Sinha, Members of Parliament, Rajya Sabha seeking clarification regarding drawing of Salary/Allowances by Teacher/ Professor of University of Delhi on being elected/nominated as Member of Parliament. |
| 10.12.2019 | 00 | 45 | 12 | Oral evidence of the Ministry of Law and Justice (Legislative Department and Department of Legal Affairs) on Draft Bill to amend the Constitution of India to define the expression 'Office of Profit' with reference to Ministry's letter No. F. No.17(2)/2018-Leg.III dated 13-03-2019 to this Secretariat. |
| Total | 03 | 30 | 28 | |

V. Details of Number of Sitzings attended by each Member

13.6 Statement showing the number of sittings of the Committee attended by each Member is as follows: -

| S.No | | No. of Sitzings attended by Member |
|-------------|-----------------------------------|---|
| 1. | Dr. Satya Pal Singh - Chairperson | 03 |
| | Members Lok Sabha | |
| 2. | Shri Behanan Benny | 02 |
| 3. | Shri Vinod Chavda | - |
| 4. | Shri Vijay Kumar Hansdak | - |
| 5. | Dr. Manoj Rajoria | 03 |
| 6. | Smt. Aparajita Sarangi | 02 |
| 7. | Shri Mahendra Singh Solanky | 03 |
| 8. | Shri L.S. Tejasvi Surya | 02 |
| 9. | Shri Balashowry Vallabbhaneni | - |
| 10. | Shri Shyam Singh Yadav | 03 |

| Rajya Sabha | | |
|--------------------|-------------------------|----|
| 11. | Shri Sasmit Patra | 02 |
| 12. | Shri Mahesh Poddar | 01 |
| 13. | Dr. K. Keshava Rao | 02 |
| 14. | Shri V. Vijayasai Reddy | 03 |
| 15. | Ms. Dola Sen | 02 |

| | | | |
|--------|--|---|-----|
| (vi) | Government Bills/Policies referred to the Committees | - | NIL |
| (vii) | Material and memoranda received | - | # |
| (viii) | Study visits undertaken | - | NIL |
| (ix) | Original Reports | - | NIL |
| (x) | Action Taken Reports | - | NA |
| (xi) | Action Taken statement laid | - | NA |
| (xii) | Statements made under Direction 73A | - | NA |

After constitution of the Committee, a letter was issued to the States / UTs and all the Ministries for examination of the composition and character of the Committees under them. In response thereof, 11 States and 37 Ministries have furnished their replies till now.

CHAPTER – FOURTEEN

JOINT COMMITTEE ON SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT

I. Constitution of the Committee

14.1 The Joint Committee on Salaries and Allowances of Members of Parliament for the year 2019-20 was constituted on 6th November, 2019 and election of Chairperson was held in the first Sitting of the Committee on 6th November, 2019. The Committee continued in Office during the period under review.

14.2 The Committee consists of 10 Members from Lok Sabha and 5 Members from Rajya Sabha. The Chairperson of the Committee is elected by the Members of the Committee. Prof. Rita Bahuguna Joshi, Member of the Committee, was elected as the Chairperson of the Committee for 2019-20. The composition of the Committee during 2019-20 is given as under:

| S.No | |
|------|---|
| 1. | Prof. Rita Bahuguna Joshi-Chairperson |
| | Members |
| 2. | Shri Sanjay Bhatia |
| 3. | Shri Chandra Prakash Choudhary |
| 4. | Dr. S.T.Hasan |
| 5. | Shri Mohanbhai Kalyanji Kundariya |
| 6. | Adv. Adoor Prakash |
| 7. | Shri Tirath Singh Rawat |
| 8. | Shri Gowdar Mallikarjunappa Siddeshwara |
| 9. | Shri Mahabali Singh |
| 10. | Shri Sunil Kumar Soni |
| 11. | Shri S. R. Balasubramoniyam |
| 12. | Prof. M.V. Rajeev Gowda \$ |
| 13. | Shri Deepender Singh Hooda # |
| 14. | Shri Surendra Singh Nagar |
| 15. | Shri Narayan Lal Panchariya @ |
| 16. | Shri Bhubaneswar Kalita # |
| 17. | Shri Ram Nath Thakur @ # |

@ Vacant w.e.f. 9.4.2020 Vide CB-I Branch Note dated 23.01.2020 (RSS (CS) note dated 08.01.2020) on expiration of term from Rajya Sabha.

\$ Vacant w.e.f. 25.6.2020 Vide CB-I Branch Note dated 23.01.2020 (RSS (CS) note dated 08.01.2020) on expiration of term from Rajya Sabha.

Nominated to JCMSA w.e.f. 8.8.2020 Vide CB-I Branch Note dated 10.8.2020 (RSS (CS) note dated 9.8.2020).

II. Subjects selected for examination

14.3. Subjects are not selected in this Committee. Memoranda are prepared and put up before the Committee for consideration.

III. Constitution of Sub-Committees/Study Groups

14.4 No Sub-Committees/Study Groups were constituted.

IV. Sittings of the Committee

14.5 During the period under report, the Committee held 7 sittings lasting for 7 hours and 25 Minutes. Statement showing the dates of sittings of the Committee, the duration of the sittings, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | | Number of members present | Subject |
|---------|-----------------|---------------------------------|-------|---------------------------|--|
| | | Hrs. | Mins. | | |
| 1. | 2 | 3 | | 4 | 5 |
| 1. | 06.11.2019 | 00 | 25 | 11 | Election of Chairperson |
| 2 | 07.01.2020 | 01 | 25 | 06 | Discussion on Memoranda nos. 1 to 4 regarding Payment of Road mileage to Members of Parliament, Permitting ex-MPs to travel with spouse in AC first class in rail journey, Discontinuation of Motor Car Advance for MPs, Provision for PRI Lines at the residences of MPs. |
| 3 | 10.02.2020 | 01 | 00 | 09 | Discussion on Memoranda nos. 5 to 8 regarding Payment of Road mileage to Members of Parliament, Constituency Allowance to Members of Parliament, Office Expense Allowance to Members of Parliament, Air travel facility to Ex-Members of Parliament. |
| 4 | 19.03.2020 | 01 | 05 | 09 | Rail travel facilities to MPs and Ex-MPs |
| 5 | 06.04.2020 | 01 | 00 | 11 | Forego 30% of the Constituency Allowance i.e. from Rs. 70000 to Rs. 49000 and Office Expenses Allowance i.e. from Rs. 60000 to Rs. 54000 (14000 for Postage and stationery and Rs. 40000 for Secretarial Assistance) from 1.4.2020 to 31.3.2021 |
| 6 | 06.04.2020 | 01 | 00 | 10 | Discussion on Memorandum no. 11 regarding approval of notifications for foregoing of 30% of Constituency Allowance and Office Expenses Allowance |
| 7 | 19.08.2020 | 01 | 30 | 10 | Payment of Road mileage to Members of Parliament, Air travel facility to Ex-Members of Parliament, Permitting ex-MPs to travel with spouse in AC first class in rail journey |

V. Details of Number of Sittings attended by each Member

14.6 Statement showing the number of sittings of the Committee attended by each Member is as follows:

| S.No | Number of sittings attended by each Member |
|------|--|
|------|--|

| | | |
|----------------|---|---|
| 1. | Prof. Rita Bahuguna Joshi-Chairperson | 7 |
| Members | | |
| 2. | Shri Sanjay Bhatia | 6 |
| 3. | Shri Chandra Prakash Choudhary | 2 |
| 4. | Dr. S.T.Hasan | 4 |
| 5. | Shri Mohanbhai Kalyanji Kundariya | 6 |
| 6. | Adv. Adoor Prakash | 5 |
| 7. | Shri Tirath Singh Rawat | 5 |
| 8. | Shri Gowdar Mallikarjunappa Siddeshwara | 4 |
| 9. | Shri Mahabali Singh | 5 |
| 10. | Shri Sunil Kumar Soni | 6 |
| 11. | Shri S. R. Balasubramoniyam | 3 |
| 12. | Prof. M.V. Rajeev Gowda \$ | 3 |
| 13. | Shri Deepender Singh Hooda # | 1 |
| 14. | Shri Surendra Singh Nagar | 4 |
| 15. | Shri Narayan Lal Panchariya @ | 6 |
| 16. | Shri Bhubaneswar Kalita # | 1 |
| 17. | Shri Ram Nath Thakur @ # | 5 |

@ Vacant w.e.f. 9.4.2020 Vide CB-I Branch Note dated 23.01.2020 (RSS (CS) note dated 08.01.2020) on expiration of term from Rajya Sabha.

\$ Vacant w.e.f. 25.6.2020 Vide CB-I Branch Note dated 23.01.2020 (RSS (CS) note dated 08.01.2020) on expiration of term from Rajya Sabha.

Nominated to JCMSA w.e.f. 8.8.2020 Vide CB-I Branch Note dated 10.8.2020 (RSS (CS) note dated 9.8.2020).

VI. Bills referred

14.7 Bills are not referred in this Committee. Memoranda are prepared and put up before the Committee for consideration.

VII. Material and Memoranda received.

14.8 Nil

VIII. Study Visits undertaken

Nil

VIII. Original Reports presented

14.10 Reports are not prepared and presented during the said period by the Committee.

IX. Action Taken Reports

Nil

X. Action Taken Statement Laid

Nil

XI. Statements made under Direction 73A

Nil

CHAPTER – FIFTEEN

RULES COMMITTEE

I. Constitution of the Committee

15.1 The Rules Committee, was constituted on 9th October, 2019. The Committee has no fixed term under the rules and it may remain in office until it is reconstituted by the Hon'ble Speaker.

15.2 The Committee consists of 15 Members of Lok Sabha. The Speaker is the *ex-officio* Chairperson of the Rules Committee. The composition of the Committee is as under:

| S.No | |
|------|---|
| 1 | Shri Om Birla - Hon'ble Speaker and Chairperson |
| | Members |
| 2 | Smt. Sangeeta Azad |
| 3 | Shri Pradyut Bordoloi |
| 4 | Kunwar Pushpendra Singh Chandel |
| 5 | Shri Chhatar Singh Darbar |
| 6 | Shri Jayadev Galla |
| 7 | Dr. Umesh G. Jadhav |
| 8 | Shri Raghu Ramakrishna Raju Kanumuru |
| 9 | Shri Santosh Kumar |
| 10 | Dr. Ranjan Singh Rajkumar |
| 11 | Shri Vishnu Dayal Ram |
| 12 | Col. Rajyavardhan Singh Rathore |
| 13 | Smt. Gitaben Vajesingbhai Rathva |
| 14 | Shri Rajiv Pratap Rudy |
| 15 | Shri K. Subbarayan |

II. Subjects selected for examination

15.3. Rules Committee consider matters of procedure and conduct of business in the House and recommend any amendments or additions to these rules that may be deemed necessary. The Committee do not select any subject for examination. The proposals for amendments for the rules come from Hon'ble Speaker, Members of Lok Sabha or Government or from the officers of the Secretariat. The proposals are placed before the Committee for consideration in the form of Memoranda duly approved by HS or SG.

III. Constitution of Sub-Committees/Study Groups

15.4 No Sub-Committees/Study Groups has been constituted

IV. Sittings of the Committee

15.5 No sitting has been held so far.

V. Details of Number of Sittings attended by each Member

15.6 No sitting has been held so far.

VI. Bills referred

15.7 Not applicable to Rules Committee

VII. Material and Memoranda received.

15.8 No Memoranda received so far

VIII. Study Visits undertaken

15.9 No study visit has been undertaken

IX. Original Reports presented

15.10 The Committee present Reports to the House as per procedure laid down in Rule 331 of the Rules of Procedure and Conduct of Business

IX. Action Taken Reports

15.11 Not applicable to the Committee

X. Action Taken Statement Laid

15.12 Not applicable to the Committee

XI Statements made under Direction 73A

15.13 Not applicable to the Committee

CHAPTER – SIXTEEN

**COMMITTEE TO REVIEW THE RATE OF DIVIDEND PAYABLE BY RAILWAY
UNDERTAKIN TO GENERAL REVENUES (RAILWAY CONVENTION COMMITTEE)**

The Committee is yet to be constituted.

CHAPTER – SEVENTEEN

COMMITTEE ON MEMBERS OF PARLIAMENT LOCAL AREA DEVELOPMENT SCHEME

The Committee is yet to be constituted.

CHAPTER – EIGHTEEN

JOINT COMMITTEE ON FOOD MANAGEMENT IN PARLIAMENT HOUSE COMPLEX

The Committee is yet to be constituted.

CHAPTER – NINETEEN

COMMITTEE ON ETHICS

I. Constitution of Committee

19.1 The Committee on Ethics (17th Lok Sabha) was constituted on 9th October, 2019 for a one year term.

19.2 The Committee consisted of **14** Members of Lok Sabha. The Speaker appointed Shri Vinod Kumar Sonkar, Member of the Committee, as the Chairperson of the Committee. The Composition of the Committee is given as under:

| S.No | |
|------|---------------------------------------|
| 1 | Shri Vinod Kumar Sonkar – Chairperson |
| | Members |
| 2 | Dr. SubhashRamraoBhamre |
| 3 | Smt. Sunita Duggal |
| 4 | Shri Hemant TukaramGodse |
| 5 | Smt. Preneet Kaur |
| 6 | KunwarDanish Ali |
| 7 | Shri P.R. Natarajan |
| 8 | Dr. Rajdeep Roy |
| 9 | Smt. Aparajita Sarangi |
| 10 | Shri SumedhanandSaraswati |
| 11 | Shri Vishnu Dutt Sharma |
| 12 | Shri BalashowryVallabbhaneni |
| 13 | Shri VeVaithilingam |
| 14 | Shri Giridhari Yadav |
| 15 | Vacant |

II. **Subjects selected for examination**

19.3 The functions and procedure to be followed by the Committee has been laid out in Rules 233A, 233B under Chapter XXA and rules 316A to 316F of the Rules of Procedure and Conduct of Business in Lok Sabha. The Committee examines the matters referred to it by the Hon'ble Speaker in regard to unethical conduct of member. The following matters were under examination of the Committee during the period:-

| Sl. No. | Subject | Date of Reference to the Committee by HS |
|---------|---|--|
| 1. | Code of Conduct for Members of Lok Sabha. | 24.01.2020 |

III. **Constitution of Sub-Committees/Study Groups**

19.4 No Sub-Committees/Study Groups were constituted.

IV. **Sittings of the Committee**

19.5 During the period under report, the Committee held **4** sittings lasting 2 hour20Minutes. Statement showing the dates of sittings of the Committee, the duration of each sitting, the number of Members present and the subjects discussed is as follows:

| Sl. No. | Date of Sitting | Duration (in hours and minutes) | Number of members present | Subject |
|---------|-----------------|---------------------------------|---------------------------|---|
| 1. | 2 | 3 Hrs. Mins. | 4 | 5 |
| 1. | 18.11.2019 | 00 30 | 12 | First sitting of the Committee on Ethics. |
| 2. | 02.12.2019 | 01 00 | 11 | Consideration of the following matters/subjects: Code of Conduct for Members of Lok Sabha. |
| 3. | 24.08.2020 | 00 25 | 05 | Further deliberation on Code of Conduct for Members of Lok Sabha. |
| 4. | 29.09.2020 | 00 25 | 04 | Further deliberations on Code of Conduct for Members of Lok Sabha - Evaluation and decision.[Sitting adjourned due to lack of quorum] |

V. Details of Number of Sitzings attended by each Member

19.6

| S.No | | No. of sittings attended by each Member |
|----------------|------------------------------------|---|
| 1 | Shri Vinod KumarSonkar-Chairperson | 04 |
| Members | | |
| 2 | Dr. SubhashRamraoBhamre | 02 |
| 3 | Smt. Sunita Duggal | 03 |
| 4 | Shri Hemant TukaramGodse | 01 |
| 5 | Smt. Preneet Kaur | 03 |
| 6 | KunwarDanish Ali | 04 |
| 7 | Shri P.R. Natarajan | 02 |
| 8 | Dr. Rajdeep Roy | 02 |
| 9 | Smt. Aparajita Sarangi | 02 |
| 10 | Shri SumedhanandSaraswati | 03 |
| 11 | Shri Vishnu Dutt Sharma | 02 |
| 12 | Shri BalashowryVallabbhaneni | 01 |
| 13 | Shri VeVaithilingam | 01 |
| 14 | Shri Giridhari Yadav | 02 |
| 15 | Vacant | |

VI. Bills referred

19.7 Not applicable to the Committee.

VII. Material and Memoranda received.

19.8 Nil.

VIII. Study Visits undertaken

19.9 Nil.

VIII. Original Reports presented

19.10 Nil.

IX. Action Taken Reports

19.11 Not applicable to the Committee.

X. Action Taken Statement Laid

19.12 Not applicable.

XI Statements made under Direction 73A

19.13 Not applicable.

CHAPTER – TWENTY

JOINT COMMITTEE ON INSTALLATION OF PORTRAITS /STATUES OF NATIONAL LEADERS AND PARLIAMENTARIANS IN PARLIAMENT HOUSE COMPLEX.

The Committee is yet to be constituted.

CHAPTER – TWENTY - ONE

JOINT PARLIAMENTARY COMMITTEE ON MAINTENANCE OF HERITAGE CHARACTER AND DEVELOPMENT OF PARLIAMENT HOUSE COMPLEX.

The Committee is yet to be constituted.

CHAPTER – TWENTY – TWO

COMMITTEE ON VIOLATION OF PROTOCOL NORMS AND CONTEMPTUOUS BEHAVIOUR OF GOVERNMENT OFFICER WITH MEMBERS OF LOK SABHA.

The Committee is yet to be constituted.

CHAPTER – TWENTY - THREE

COMMITTEE ON WELFARE OF OBCS

I. Constitution of Committee

23.1 The Committee on Welfare of OBCs for the year 2019-2020 was constituted vide Bulletin Part-II No. 405 dated 25 July, 2019. The term of the Committee commenced on 31st July, 2019 i.e.. date of the first sitting of the Committee. The term of the Committee came to an end on 30th July, 2020.

23.2 The Committee consists of 30 Members (20 Members of Lok Sabha and 10 Members of Rajya Sabha). Shri Ganesh Singh, MP (Lok Sabha) was appointed as the Chairperson of the Committee by the Speaker, Lok Sabha. The composition of the Committee for the years 2019-20 is as follows:

| S.No. | |
|-------|---|
| 1 | Shri Ganesh Singh – Chairperson |
| | Members Lok Sabha |
| 2 | Shri Sanjay Kumar Bandi |
| 3 | Shri Ramesh Bidhuri |
| 4 | Shri S. Jagathrakshakan |
| 5 | Smt S. Jothimani |
| 6 | Shri Dileshwar Kamait |
| 7 | Smt. Raksha Nikhil Khadse |
| 8 | Shri Sadashiv Kisan Lokhande |
| 9 | Dr. Sanghamitra Maurya |
| 10 | Dr. Pritam Gopinath Munde |
| 11 | Shri Balak Nath |
| 12 | Shri Ajay Nishad |
| 13 | Shri Parbatbhai Savabhai Patel |
| 14 | Shri Kapil Moreshwar Patil |
| 15 | Shri Shiromani Ram |
| 16 | Shri Mahesh Sahoo |
| 17 | Shri Sanjay Seth |
| 18 | Shri Kumbakudi Sudhakaran |
| 19 | Shri Rajesh Verma |
| 20 | Shri Ashok Kumar Yadav |
| | Rajya Sabha |
| 21 | Dr. Banda Prakash |
| 22 | Shri T.K.S. Elangovan |
| 23 | Shri Vishambhar Prasad Nishad |
| 24 | Shri K.K. Ragesh |
| 25 | Smt. Chhaya Verma |
| 26 | Shri Harnath Singh Yadav |
| 27 | Shri Ram Narain Dudi (Term in R.S. expired on 09.04.2020) |
| 28 | Shri B.K. Hariprasad (Term in R.S. expired on 25.06.2020) |

| | |
|----|---|
| 29 | Smt. Vijila Sathyanathan (Term in R.S. expired on 02.04.2020) |
| 30 | Shri Ram Nath Thakur (Term in R.S. expired on 09.04.2020) |

II. Subjects selected for examination

| S.No. | Name of the Subject | Ministry/Department |
|-------|---|---|
| 1 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Agriculture and Farmers Welfare | Agriculture And Farmers Welfare |
| 2 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Department of Atomic Energy (DAE) | Atomic Energy |
| 3 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Chemicals and Fertilizers | Chemicals and Fertilizers |
| 4 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Civil Aviation | Civil Aviation |
| 5 | Measures undertaken to secure representation of OBCs in employment and for their welfare in: (i) Bharat Sanchar Nigam Limited (BSNL) (ii) Mahanagar Telephone Nigam Limited (MTNL) (iii) Department of Posts | Communications |
| 6 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs under the Ministry of Coal | Coal |
| 7 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs under the Ministry of Defence | Defence |
| 8 | (i) Measures undertaken to secure representation of OBCs in employment and for their welfare in Public Sector Banks/Financial Institutions/Insurance Companies/other Departments. (ii) Measures undertaken to secure representation of OBCs in employment and for their welfare in Reserve Bank of India. | Finance |
| 9 | Measures undertaken to secure representation of OBCs in employment and for their welfare in All India Institute of Medical Sciences (AIIMS) and other Central Government Hospitals/Medical Institutions | Health and Family Welfare |
| 10 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Heavy Industries & Public Enterprises | Heavy Industries and Public Enterprises |
| 11 | Measures undertaken to secure representation of OBCs in employment and for their welfare in (i) the Union Territories; and (ii) PSUs and other organisations/Police/Para-Military Forces under the Ministry of Home Affairs. | Home Affairs |
| 12 | Measures undertaken to secure representation of OBCs in admissions, employment and for their welfare in (i) | Human Resource Development |

| | | |
|----|--|---|
| | Universities and other higher educational/technical institutions; and (ii) Institutions/Organisations under Department of School Education and Literacy | |
| 13 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Labour & Employment | Labour and Employment |
| 14 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Mines | Mines |
| 15 | (i) Formulation and implementation of Reservation Policy for OBCs in the posts and services under Government of India and Union Territories and Welfare measures for them. (ii) Measures undertaken to secure representation of OBCs in employment and for their welfare in various Departments/Organisations/Institutions under Department of Personnel and Training (DoPT) | Personnel, Public Grievances and Pensions |
| 16 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Petroleum & Natural Gas. | Petroleum And Natural Gas |
| 17 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Power | Power |
| 18 | Measures undertaken to secure representation of OBCs in employment and for their welfare in the Ministry of Railways | Railways |
| 19 | Measures undertaken to secure representation of OBCs in employment and for their welfare in various Port Trusts and other organisations under Ministry of Shipping | Shipping |
| 20 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Skill Development & Entrepreneurship | Skill Development and Entrepreneurship |
| 21 | Implementation of various measures/schemes for Welfare of OBCs | Social Justice and Empowerment |
| 22 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Steel | Steel |
| 23 | Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Housing and Urban Affairs | Housing and Urban Affairs |

III. Constitution of Sub-Committees of the Committee, if applicable:

23.3

No separate Sub-Committee/Study Group was constituted

IV. Sittings of the Committee:

23.4 During the period under review, the Committee held 28 sittings lasting 27 Hours and 45 minutes. Statement showing the dates of sittings of the Committee, the duration of the Sittings the number of Members present and the subjects discussed is as follows:

| S.No. | Date of Sitting / Sitting From / Sitting To / Duration (Hrs:Mts) | Duration of Sittings (in hrs and minutes) | Number of Members present (to be filled by concerned Committee) | Subject Considered |
|--------------|---|--|--|--|
| 1 | 31/07/2019 | 01:00 | 25 | For considering Memorandum No. 1 for examination of subject during the year 2019-20. |
| 2 | 06/08/2019 | 01:25 | 25 | Briefing by the representatives of the Ministry of Social Justice and Empowerment, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) and National Commission for Backward Classes on the following issues: (i) Formulation and implementation of reservation policy and welfare measures for OBCs; (ii) Functioning of National Commission for Backward Classes (NCBC) and (iii) Recommendations of the Committee on Welfare of OBCs contained in their Twenty First Report (Sixteenth Lok Sabha) on "Rationalisation of Creamy Layer in employment for OBCs in the posts and services under Government of India including UTs, PSUs, etc." |
| 3 | 06/08/2019 | 00:20 | 25 | To take evidence of the representatives of the Reserve Bank of India in connection with the examination of the subject 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Reserve Bank of India'. |
| 4 | 09/09/2019 | 01:25 | 20 | Discussion with the representatives of the Ministry of Social Justice & Empowerment and Ministry of Personnel, Public Grievances and Pensions (Department of Personnel & Training) on the subject "Impact of decision of some State Governments on OBC Quota". |
| 5 | 09/09/2019 | 00:30 | 21 | Discussion with the representatives of the State Governments of Madhya Pradesh and Chhattisgarh on the subject "Impact of decision of some State Governments on OBC Quota". |
| 6 | 09/09/2019 | 01:00 | 20 | To take evidence of the representatives of the Ministry of |

| | | | | |
|----|------------|-------|----|--|
| | | | | Power, NTPC and NHPC on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Power". |
| 7 | 09/09/2019 | 01:25 | 20 | To take evidence of the representatives of the Ministry of Petroleum and Natural Gas, Oil and Natural Gas Corporation (ONGC) and Bina Refinery on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Petroleum & Natural Gas". |
| 8 | 25/10/2019 | 00:52 | 19 | Discussion with the representatives of the State Government of Uttar Pradesh regarding reservation policy and programme followed by the State Government and UP Higher Education Service Commission for the welfare of OBCs. |
| 9 | 25/10/2019 | 01:05 | 19 | Discussion with the representatives of the Ministry of Human Resource Development, Ministry of Defence, University Grants Commission (UGC) and Kendriya Vidyalaya Sangathan (KVS) regarding reservation in admission for OBCs/SCs/STs in (i) Universities and other higher educational/technical institutions; (ii) Kendriya Vidyalayas and Navodaya Vidyalayas; and (iii) Sainik Schools and Rashtriya Indian Military Schools. |
| 10 | 25/10/2019 | 01:25 | 19 | To take evidence of the representatives of the Ministry of Coal, Coal India Ltd. (CIL), South Eastern Coalfields Ltd (SECL) and Northern Coalfields Ltd (NCL) on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs under Ministry of Coal". |
| 11 | 25/10/2019 | 01:05 | 19 | To take evidence of the representatives of the Department of Fertilizers, National Fertilizers Ltd (NFL) and Rashtriya Chemicals & Fertilizers Ltd. (RCFL) on the subject "Measures undertaken to |

| | | | | |
|----|------------|-------|----|--|
| | | | | secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Chemicals and Fertilizers”. |
| 12 | 18/11/2019 | 01:15 | 22 | Follow up meeting with the representatives of the Ministry of Power, NTPC and NHPC on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Power”. |
| 13 | 18/11/2019 | 00:58 | 22 | Follow up meeting with the representatives of the Ministry of Petroleum and Natural Gas, Oil and Natural Gas Corporation (ONGC), Bharat Petroleum Corporation Limited (BPCL) and Bina Refinery on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under the Ministry of Petroleum & Natural Gas”. |
| 14 | 19/11/2019 | 01:00 | 17 | Follow up meeting with the representatives of the Ministry of Human Resource Development, Ministry of Defence, University Grants Commission (UGC) regarding reservation in admission for OBCs/SCs/STs in a) Universities and other higher educational/technical institutions; b) Kendriya Vidyalayas and Navodaya Vidyalayas; and c) Sainik Schools and Rashtriya Indian Military Schools. |
| 15 | 19/11/2019 | 00:50 | 17 | Follow up meeting with the representatives of the Ministry of Coal, Coal India Ltd. (CIL), South Eastern Coalfields Ltd (SECL), Northern Coalfields Ltd (NCL) and NLC India Limited on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs under Ministry of Coal”. |
| 16 | 19/11/2019 | 00:30 | 17 | Follow up meeting with the representatives of the Department of Fertilizers, National Fertilizers Ltd (NFL) and Rashtriya Chemicals & Fertilizers Ltd. (RCFL) on the subject “Measures undertaken to |

| | | | | |
|----|------------|-------|----|--|
| | | | | secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Chemicals and Fertilizers”. |
| 17 | 09/12/2019 | 00:30 | 13 | Consideration and adoption of Draft Report on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in NHPC” pertaining to the Ministry of Power. |
| 18 | 12/12/2019 | 00:10 | 11 | Consideration and adoption of Draft Report on the subject “Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas and Sainik Schools/Rashtriya Military Schools” pertaining to the Ministry of Human Resource Development (Department of School Education and Literacy). |
| 19 | 12/12/2019 | 01:00 | 16 | To take evidence of the representatives of the Ministry of Finance, Life Insurance Corporation (LIC), Canara Bank, Punjab National Bank (PNB) and Union Bank of India (UBI) on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in Public Sector Banks/Financial Institutions |
| 20 | 19/03/2020 | 00:10 | 22 | Consideration and adoption of the Draft Report on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in Coal India Ltd. (CIL), Northern Coalfields Limited (NCL) and South Eastern Coalfields Limited (SECL)” pertaining to the Ministry of Coal. |
| 21 | 19/03/2020 | 01:10 | 22 | Evidence of the representatives of the Ministry of Human Resource Development, University Grants Commission (UGC) and University of Delhi on:- (a) “Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas”; (b) “Measures undertaken to secure representation of OBCs in admissions in Ph.D and |

| | | | | |
|----|------------|-------|----|--|
| | | | | appointment of teachers in Delhi University" |
| 22 | 29/06/2020 | 01:05 | 11 | To take evidence of the representatives of the Ministry of Health and Family Welfare on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in All India Institute of Medical Sciences (AIIMS) and other Central Government Hospitals/Medical Institutions and Reservation in admission of OBC candidates in Medical Colleges on the basis of National Eligibility cum Entrance Test " |
| 23 | 29/06/2020 | 00:25 | 11 | To take evidence of the representatives of the Ministry of Human Resource Development, Kendriya Vidyalayas (KVS) and Navodaya Vidyalayas Samiti (NVS) on the subject "Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas and Navodaya Vidyalays" |
| 24 | 29/06/2020 | 00:50 | 11 | To take evidence of the representatives of the Ministry of Power, National Hydroelectric Power Corporation (NHPC) and National Thermal Power Corporation Limited (NTPC) on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Power" |
| 25 | 29/06/2020 | 01:10 | 11 | To take evidence of the representatives of the Ministry of Petroleum and Natural Gas, GAIL (India) Ltd., Indian Oil Corporation Limited (IOCL) and Hindustan Petroleum Corporation Limited (HPCL) on the subject "Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Petroleum and Natural Gas". |
| 26 | 14/07/2020 | 00:10 | 12 | Consideration and adoption of the following Draft Reports:- i "Measures undertaken to secure representation of OBCs in employment and for their welfare in |

| | | | | |
|----|------------|-------|----|---|
| | | | | RCFL” pertaining to the Ministry of Chemical and Fertilisers; ii “Measures undertaken to secure representation of OBCs in employment and for their welfare in NFL” pertaining to the Ministry of Chemical and Fertilisers; iii “Measures undertaken to secure representation of OBCs in admissions in Ph.D. and appointment of teachers in Delhi University” pertaining to the Ministry of Human Resource Development; iv Action Taken Report on Twentieth Report of the Committee on the subject “Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Public Works Department (CPWD)” pertaining to the Ministry of Housing and Urban Affairs; and v Action Taken Report on Twenty First Report of the Committee on the subject “Rationalisation of Creamy Layer in Employment for OBCs in Services and Posts under the control of Government of India including Union Territories, PSUs etc.” |
| 27 | 14/07/2020 | 01:15 | 12 | To take evidence of the representatives of the Ministry of Social Justice and Empowerment on the subject “Imperative for having separate sub-plan for OBCs in the Union Budget on the lines of SCs and STs”. |
| 28 | 14/07/2020 | 00:55 | 12 | To take evidence of the representatives of the Ministry of Health and Family Welfare on the subject “Reservation in admission of OBC candidates in Medical Colleges on the basis of National Eligibility cum Entrance Test (NEET) ” |

V. Details of number of Sitzings attended by each Member

23.5 Statement showing the number of sittings of the Committee attended by each Member is as follows:

| S. No. | Name of Member | Number of Sitzings attended |
|---------------|-------------------------------|------------------------------------|
| 1. | Shri Ganesh Singh-Chairperson | 28 |
| | Members Lok Sabha | |

| | | |
|--------------------|-------------------------------------|----|
| 2. | Shri Ramesh Bidhuri | 21 |
| 3. | Shri S. Jagathrakshakan | 4 |
| 4. | Smt S. Jothimani | 16 |
| 5. | Shri Dileshwar Kamait | 17 |
| 6. | Smt. Raksha Nikhil Khadse | 15 |
| 7. | Shri Bandi Sanjay Kumar | 14 |
| 8. | Shri Sadashiv Kisan Lokhande | 11 |
| 9. | Dr. (Smt.) Pritam Gopinathrao Munde | 18 |
| 10. | Shri Balak Nath | 17 |
| 11. | Shri Ajay Nishad | 18 |
| 12. | Dr. Sanghamitra Maurya | 27 |
| 13. | Shri Parbatbhai Savabhai Patel | 9 |
| 14. | Shri Kapil Moreshwar Patil | 7 |
| 15. | Shri Mahesh Sahoo | 6 |
| 16. | Shri Sanjay Seth | 3 |
| 17. | Shri Ram Shiromani | 26 |
| 18. | Shri K. Sudhakaran | 3 |
| 19. | Shri Rajesh Verma | 21 |
| 20. | Shri Ashok Kumar Yadav | 18 |
| Rajya Sabha | | |
| 21. | Shri Ram Narain Dudi | 21 |
| 22. | Shri T.K.S. Elangovan | 14 |
| 23. | Shri B.K. Hariprasad | 21 |
| 24. | Shri Vishambhar Prasad Nishad | 18 |
| 25. | Dr. Banda Prakash | 21 |
| 26. | Shri K.K Ragesh | 16 |
| 27. | Smt. Vijila Sathyananth | 17 |
| 28. | Shri Ram Nath Thakur | 18 |
| 29. | Smt. Chhaya Verma | 24 |
| 30. | Shri Harnath Singh Yadav | 20 |

VI. Government Bills/ Policies referred to the Committees

23.5 Bills are not referred to the Committee for examination and report.

VII. Material and memoranda received

23.7 The Committee Branch had received background material on the subjects selected from all the concerned Ministries/ Department. Replies to the List-of-points w.r.t. the subjects examined by the Committee were also furnished by the Ministries/ Departments.

VIII. Study visits undertaken

23.8 During the period, the Committee undertook one on the spot study tour. The details are given below:

| S. No. | Duration of visit | Places visited | Names of Members attended the visit. |
|--------|--------------------------------|-------------------|--|
| 1. | 13.01.2020 to 16.01.2020 | Mumbai and Goa | Shri Ganesh Singh, Chairperson, Shri Dileshwar Kamait, Shri Sadashiv Kisan Lokhande, Shri Ajay Nishad, Dr. Sanghamitra Maurya, Shri Kapil Moreshwar Patil, Shri Rajesh Verma, Shri Ashok Kumar Yadav, Shri Ram Narain Dudi, Shri B.K. Hariprasad, Shri Vishambha Prasad Nishad, Dr. Banda Prakash, Shri K.K. Ragesh, Smt. Vijila Sathyananth, Shri Ram Nath Thakur, Smt. Chhaya Verma, Shri Harnath Singh. |

IX. Original Reports

| Report No. | Subject | Date of Presentation of Report |
|-----------------|---|---|
| 1 st | Measures undertaken to secure representation of OBCs in employment and for their welfare in NHPC Ltd. | 12.12.2019 |
| 2 nd | 'Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas and Sainik Schools/Rashtriya Military Schools' | 05.02.2020 |
| 3 rd | Measures undertaken to secure representation of OBCs in employment and for their welfare in Coal India Ltd (CIL), Northern Coalfields Limited (NCL) and South Eastern Coalfields Limited (SECL) | (Presented to the Hon'ble Speaker, Lok Sabha on 13.06.2020) |
| 4 th | 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Rashtriya Chemicals & Fertilizers Limited (RCF)' | Presented to the Hon'ble Speaker, Lok Sabha on 25.07.2020 |
| 5 th | "Measures undertaken to secure representation of OBCs in employment and for their welfare in National Fertilizers Limited (NFL)" | -do- |
| 6 th | 'Measures undertaken to secure representation of OBCs in admissions in Ph.D and appointment of teachers in Delhi University' | -do- |

X. Action Taken Reports

| Report No. | Subject | Date of Presentation of Report |
|-------------------|--|---|
| 7 th | Action Taken by the Government on the Observations/Recommendations contained in the Twentieth Report (Sixteenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Public Works Department (CPWD)' | Presented to the Hon'ble Speaker, Lok Sabha on 25.07.2020 |
| 8 th | Action Taken by the Government on the Observations/Recommendations contained in their Twenty First Report (Sixteenth Lok Sabha) on "Rationalisation of Creamy Layer in Employment for OBCs in Services and Posts under the control of Government of India including Union Territories, PSUs etc. | Presented to the Hon'ble Speaker, Lok Sabha on 25.07.2020 |

XI. Action Taken Statement laid

Nil

XII. Statement made under Direction 73A

23.9 The Committee on Welfare of OBCs is an ad-hoc Committee. Hence, Direction 73(A) is not applicable
